

Minutes of Exim Facilitation Committee (EFC) meeting No. 08/AM22 dated 15.12.2021 for Import of Restricted Items

Meeting No. 08/AM22 of Exim Facilitation Committee (EFC) was held on 15.12.2021 at 3.00 PM in Room No.4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Md. Moin Afaq, Dy. DGFT, DGFT
- (ii) Shri W.F. Anal, FTDO (Import Cell), DGFT
- (iii) Shri V.K. Sharma, Deputy Director (Trade), D/o AH&D
- (iv) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (v) Shri Santanu Dhar, Under Secretary (S&CC), M/o P&NG
- (vi) Shri Ravi Shanker Srivastav, Engineer (Reg), DoT
- (vii) Shri Sushilk Jain, Development Officer, DPIIT
- (viii) Shri S.Ch. Sahu, SO(Prov – II), MHA
- (ix) Smt Deepti Kapil, Scientist-D, Central Pollution Control Board
- (x) Shri M.R. Sathyanarayan, M/o Mines
- (xi) Shri Sushil Kumar Jangid, Scientist-B, MeitY
- (xii) Shri Gandharva Nagpal, Scientist – C, D/o Biotechnology
- (xiii) Shri Dinesh Kumar Singh, ASO, MoEF&CC (HSMD)
- (xiv) Shri Tarun Kumar Singh, FRIO, D/o Fisheries
- (xv) Assistant Director Import, FSSAI

3. Total number of cases considered in the meeting was **288**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **24** cases have been approved, **15** cases have been rejected, **07** cases have been closed and **242** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

4. The details for the approved cases will follow.

Part 1	D/o AH&D						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
1.	MOHAMMED GULREZ QURESHI, MUMBAI HQRXIMLAPPLY 00160774AM22	12.8.21	2 Nos RIDING HORSES	101299 0	30000 00	AU	Comments sought from DAHD on 12.08.2021. DAHD vide email dated 16.08.2021 has sought some information from the firm, directly. Reminders sent to the firm on 20.09.2021 and 20.10.2021. Final Reminder sent to the firm on 10.12.2021. The Committee decided to Reject the case due to no reply from the firm.
2.	PROGRESSIVE DAIRY FARMERS ASSOCIATION, LUDHIANA HQRXIMLAPPLY 00164309AM22	17.8.21	100000 UNITS Bovine semen	511100 0	54597 321	Trading	Comments sought from DAHD on 18.08.2021. DAHD vide email dated 19.08.2021 has sought some information directly from the firm. Reminders sent to the firm on 20.09.2021 and 20.10.2021. Firm replied directly to DAHD. D/o AH&D informed the Committee in its meeting No. 08/AM22 that the case is under examination with them.

3.	ADVAIT IMPORTS EXPORTS HQRXIMLAPPLY 00167522AM22	20.8.21	120 Nos Goats	104200 0	30000 00	Trading	D/o AH&D vide OM dated 17.12.2021 has informed that the exporting country i.e. USA is not having country freedom for the disease "Vesicular Stomatitis", the import of goats from USA is not recommended. In view of the above, the Committee decided to Reject the case.
4.	FIVE STARS SHIPPING COMPANY PRIVATE LIMITED HQRXIMLAPPLY 00170297AM22	25.8.21	25 Nos FROZEN SEMEN OF STALLION (QTY 25 DOSES CONSISTING OF 03 STRAW PER DOSE) EACH STRAW NET WEIGHT 0.5 ML	511999 1	15500 00	AU	Comments sought from DAHD on 07.09.2021. D/o AH&D vide email dated 01.10.2021 has sought some information/documents from the firm. Reminders sent to the firm on 21.10.2021 and 10.11.2021. Final Reminder sent to the firm on 03.12.2021. The Committee decided to Reject the case due to no reply from the firm.
5.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPLY 00182017AM22	11.9.21	06 Nos Mammals	106190 0	15858 00	AU	Comments sought from DAHD on 14.09.2021. D/o AH&D informed the Committee in its meeting No. 08/AM22 that comments are awaited from CZA.
6.	SARALIA AGRO PRIVATE LIMITED, ODISHA HQRXIMLAPPLY 00182276AM22	12.9.21	06 Nos Mammals	106190 0	13215 00	AU	Comments sought from DAHD on 14.09.2021. D/o AH&D informed the Committee in its meeting No. 08/AM22 that comments are awaited from CZA.
7.	RED BARN FARM, KARNATAKA	21.9.2021	5 nos. LIVE ADULT	101299 0	44225 00	AU	Comments sought from DAHD on 27.09.2021. D/o AH&D vide email dated 28.09.2021 has sought some information/documents from the firm. Reminders sent to the firm on

	HQRXIMLAPPLY 00190031AM22		HORSES				27.10.2021 and 26.11.2021. The Committee decided to send Final Reminder to the firm.
8.	ACCUVANCE LLP, DELHI HQRXIMLAPPLY 00196291AM22	28.9.202 1	8000 Units FROZEN BOVINE SEMEN GIR	511100 0	46232 16	FOR BREEDI NG AND IVF PROGRA M	Comments sought from DAHD on 30.09.2021. D/o AH&D vide email dated 16.11.2021 has sought some information/documents from the firm. The firm replied vide email dated 23.11.2021. D/o AH&D informed the Committee in its meeting No. 08/AM22 that the case is under examination with them.
9.	DELTA EXIM SERVICES, MAHARASHTRA HQRXIMLAPPLY 00198046AM22	30.9.202 1	2 pairs FRIESIAN HORSE (FANCY)	101299 0	10000 00	BREEDI NG	Comments sought from DAHD on 14.10.2021. DAHD vide email dated 22.11.2021 has sought NOC from State Government from the firm. The Committee decided to send a reminder to the firm.
10.	ABDUL SALAM, HQRXIMLAPPLY 00197163AM22	29.9.202 1	2 nos. Pet Cats	106491 0	11250	AU	Comments sought from AH&D on 7.10.2021. D/o AH&D vide email dated 22.11.2021 has sought some information/documents from the firm. The applicant replied directly to D/o AH&D vide email dated 26.11.2021.
11.	ASEEM AHUJA, HQRXIMLAPPLY 00216190AM22	18.10.21	1 No Pet Dog Breed : Shih Tzu	106900 0	87600	AU	Comments sought from AH&D on 21.10.2021. D/o AH&D vide email dated 02.11.2021 has sought some clarification from the firm. Reminders sent on 10.11.2021 and 22.11.2021. Final Reminder to the applicant on 10.12.2021. The Committee decided to Reject the case due to no reply from the firm.

12.	GLOBION INDIA PRIVATE LIMITED, COIMBATORE HQRXIMLAPPLY 00220283AM22	21.10.21	323280 nos. Birds Eggs, in Shell, fresh, preserved or cooked; other fresh eggs; For Fertilized Eggs for incubati	407210 0	42319 292	AU	Recommended by DAHD vide OM dated 10.12.2021. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 10.12.2021.
13.	STAR BORN STUD AND AGRI FARM, CHANDIGARH HQRXIMLAPPLY 00221610AM22	22.10.20 21	30 nos. Camels and other camelids (Camelidae)	106130 0	12500 000	AU	Comments sought from AH&D on 25.10.2021. DAHD vide email dated 16.11.2021 has sought some documents from the firm. D/o AH&D informed the Committee in its meeting No. 08/AM22 that the case is under examination with them.
14.	SANS CRAINTES STUD FARM PRIVATE LIMITED, COIMBATORE HQRXIMLAPPLY 00226897AM22	26.10.21	3 nos. of BROODMARE 1 no. of STALLION	101210 0	32000 000	AU	Comments sought from DAHD on 27.10.2021. DAHD vide email dated 29.10.2021 has sought some information / documents from the firm. Reminders sent to on 22.11.2021 and 10.12.2021. The Committee decided to send a Final Reminder to the firm.
15.	SUN PHARMA ADVANCED RESEARCH COMPANY LIMITED, BARODA HQRXIMLAPPLY 00239711AM22	2.11.202 1	1070 nos. Mice	106190 0	80351 661	AU	Comments sought from DAHD on 03.11.2021. DAHD vide email 15.11.2021 has sought some information from the firm. Reminder sent to the firm on 15.12.2021. The Committee decided to send a reminder to the firm.

16.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH HQRXIMLAPPLY 00241968AM22	04.11.21	20 Nos BKS.Cg-Dock7m +/- Leprdb/J (Jax Stock No-000642) 10 Nos B6.Cg-Tg(K18- ACE2)2PrImn/J (Jax Stock No-034860) 08 Nos C57BL/6-Tg(CAG- RFP/EGFP/Map1lc3b)1Hill/J (Jax Stock No-027139) 8 Nos B6;C3-Tg(Prnp- SNCA*A53T)83Vle/J (Jax Stock No-004479) 20 Nos BALB/cJ (Jax Stock No-000651) 20 Nos B6.129S1-Nt5etm1Lft /J (Jax Stock No- 018986)	106190 0	14,15, 398.2 4	AU	Comments sought from AH&D on 08.11.2021. D/o AH&D informed the Committee in its meeting No. 08/AM22 that the case is under examination with them.
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			20 Nos C57BL/6J (Jax Stock No-000664)				
			10 Nos C.129S1(B6)- Nt5etm1Lft/J (Jax Stock No-027925)				
17.	STAR BORN STUD AND AGRI FARM, CHANDIGARH. HQRXIMLAPPLY 00256691AM22	17.11.20 21	12 nos. SHETLAND PONIES (AGE-01 TO 20 YEARS) (SEX- COLTS/STALLIONS / FILLIES/MARES)	101299 0	86400 00	AU	Comments sought from AH&D on 18.11.2021. D/o AH&D informed the Committee in its meeting No. 08/AM22 that the case is under examination with them.
18.	ANIMALS ARE PEOPLE TOO - A MOHIT CHAUHAN INITIATIVE, DELHI HQRXIMLAPPLY 00256475AM22	18.11.20 21	114 nos. K9 WORKING DOGS	106190 0	37792	rehabilita tion	DAHD vide OM dated 01.12.2021 informed that they are of the opinion to not to consider import of these live dogs from Afghanistan to India. The Committee decided to Reject the case as per comments received from DAHD vide OM dated 01.12.2021.
19.	TATA MEMORIAL CENTRE,	16.11.21	60 nos. Live Mice	106900 0	15400 11.2	R & D Purpose	Recommended by DAHD vide OM dated 10.12.2021. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 10.12.2021.

	MUMBAI HQRXIMLAPPLY 00254287AM22						
20.	INDIAN INSTITUTE OF SCIENCE EDUCATION AND RESEARCH MOHALI HQRXIMLAPPLY 00254447AM22	16.11.20 21	18 nos. LABORATORY MICE From USA	106190 0	26118 1	AU	Recommended by DAHD vide OM dated 10.12.2021. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 10.12.2021.
21.	TATA MEMORIAL CENTRE, MUMBAI HQRXIMLAPPLY 00259095AM22	19.11.20 21	10 nos. B6 Cg Kras tm4Tyj Apc tm1Tno TgCDX2 cre ERT2 752Erf/M Male 5 and Female 5 Strain number 035169	106900 0	25044 8.25	For R & D Purposes	Recommended by DAHD vide OM dated 29.11.2021. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 29.11.2021.
22.	VIMTA LABS LIMITED, HYDERABAD HQRXIMLAPPLY 00261050AM22	22.11.20 21	64 nos. [32 Male Gottingen Minipigs and 32 Female Gottingen Minipigs]	106190 0	12297 125	AU	Comments sought from AH&D on 03.12.2021.
23.	FIVE STARS SHIPPING COMPANY	22.11.20 21	5 nos. Horses: Age: 02 to 15	101210 0	15500 000	AU	Recommended by DAHD vide OM dated 10.12.2021 for import of 5 Horses from UK, Ireland, Australia, USA, Canada, UAE, France,

	PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY 00261350AM22		years Sex: Mares Breed – Through breed				Germany, New Zealand and Japan. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 10.12.2021.
24.	Pratima HQRXIMLAPPLY 00246788AM22	11.11.21	1 No DOG Name – Lola; DOB; 05.04.2019 Breed- Maltese Sex- Female Neutered Microchip No. 900182001851474	010619 00	11020	AU	Recommended by DAHD vide OM dated 29.11.2021. Subject to Approval of Competent Authority.
25.	PETSPOT, (VIZAL ATHEYA) HQRXIMLAPPLY 00270037AM22	29.11.21	1 no. PET DOG - RUSSIAN TERRIER	980300 00	100	AU	Comments sought from AH&D on 30.11.2021. DAHD vide email dated 03.12.2021 has sought some clarification from the firm.
26.	GLENMARK PHARMACEUTIC ALS LIMITED, MUMBAI HQRXIMLAPPLY 00270427AM22	30.11.21	320 Nos C57BL/6J (Mice)(000664), Male and Female 320 Nos BALB/cJ (Mice) (000651), Male and	106390 0	45305 42.7	AU	Recommended by DAHD vide OM dated 10.12.2021. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 10.12.2021.

For

			Female				
27.	STAR BORN STUD AND AGRI FARM HQRXIMLAPPLY 00270019AM22	30.11.21	12 Nos SHETLAND PONIES (AGE-01 TO 20 YEARS) (SEX- MALE /FEMALE)	010121 00	96,00, 000	AU	Comments sought from AH&D on 03.12.2021.
28.	VIMTA LABS LIMITED HQRXIMLAPPLY 00273484AM22	03.12.21	32 Nos TOYO Beagle Male (7 months old) 32 Nos TOYO Beagle Female (7 months old)	010619 00	1,08,4 7,775. 00	AU	Recommended by DAHD vide OM dated 10.12.2021 for research purposes. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 10.12.2021.
29.	Inayat Bajwa HQRXIMLAPPLY 00274781AM22	04.12.21	1 No Personal pet/Emotional Support Dog/ psychiatric support dog (Breed- Pomeranian; Sex- Male (neutered); Color-Cream, DOB – 20.08.2019; Microchip no. 99200100021432	010619 00	2,27,7 00.00	AU	Recommended By DAHD vide OM dated 10.12.2021. Subject to Approval of Competent Authority.

29 (a)	Sandeep Jangir HQRXIMLAPPLY 00265751AM22	03.12.21	1 No. Pet Dog Sex- Male, DOB- 23.07.2020, Breed- Yorkshire Terrier, Color- White&Creme, Microchip No. 991001003634324	010619 00	75.10	AU	Recommended By DAHD vide OM dated 10.12.2021. Subject to Approval of Competent Authority.
Part 2	D/o Fisheries						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
30.	MANISANKAR HQRXIMLAPPLY 00035688AM22	8.5.21	10000 pcs. Ornamental Fish	301100 0	90000 0	Trading	Comments sought from D/o Fisheries on 07.07.2021. Reminder sent to D/o Fisheries vide email dated 27.07.2021. D/o Fisheries vide email dated 29.07.2021 has informed that the firm needs to submit their application in the prescribed format. The firm has been requested to submit their application in the prescribed format vide email dated 02.08.2021. DL issued to the firm on 19.08.2021. Reminder issued to the firm on 18.09.2021. The Committee decided to send a Final Reminder to the firm.
31.	BERYL AQUA PRIVATE LIMITED,	29.10.20 21	3079000 nos. ORNAMENTAL	301110 0	1,88,5 9,141.	Trading	Comments sought from D/o Fisheries on 02.11.2021. D/o Fisheries vide letter dated 23.11.2021 have informed that the firm

	CHENNAI HQRXIMLAPPLY 00231002AM22		FISH		00		needs to submit application in prescribed format. The firm has been requested to submit application in prescribed format on 23.11.2021 The Committee decided to send a Final Reminder to the firm.
32.	ARJUNA NATURAL PRIVATE LIMITED, KERALA HQRXIMLAPPLY 00194594AM22	22.9.2021	100000 kgs. Fish body oil	150420 10	71424 000	AU	D/o Fisheries vide letter dated 26.10.2021 informed that as per the OM No. j-1503528/6/2021-Fy (E-18311) dated 13.05.2021, it has been decided to do away with the requirement of SIP for import of fish oil. Further, the import of such oils shall be governed under FSSAI standards/ regulations. The Committee decided to refer the case to FSSAI for their comments/inputs. Accordingly, comments sought from FSSAI on 03.11.2021.
33.	ARBEE BIOMARINE EXTRACTS PRIVATE LIMITED HQRXIMLAPPLY 00218177AM22	20.10.21	1500 MT FISH BODY OIL(ACID VALUE MAX 10,FFA MAX 5,PEROXIDE VALUE MAX 10 MEQ/KG,EPA+DHA: - MIN 18)	150420 10	23,84, 55,00 0.00	AU	D/o Fisheries vide letter dated 26.10.2021 informed that as per the OM No. j-1503528/6/2021-Fy (E-18311) dated 13.05.2021, it has been decided to do away with the requirement of SIP for import of fish oil. Further, the import of such oils shall be governed under FSSAI standards/ regulations. The Committee decided to refer the case to FSSAI for their comments/inputs. Accordingly, comments sought from FSSAI on 03.11.2021.

Part 3 D/o AH&D and MoEF&CC (WL)							
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
34.	Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/ AM20/A-38/IC [102100850011AM 20]	12.07.19	(i) 6 nos. of Ara Macao & (ii) 6 nos. of AraChloroptera from Surinam	010639 00	69600 0	AU	Recommended by D/o AH&D vide OM No. 110102 (1) /3/ 2017-Trade dated 24.09.2019.
							Comments sought from MOEF&CC (WL) on 01.08.2019. Reminders sent to MOEF&CC (WL) on 07.09.2020, 16.09.2020, 05.10.2020 and 01.12.2020 requesting for expediting comments. MOEF&CC (WL) vide letter dated 28.06.2021 has sought NOC from CWLW from the firm. Reminders sent to the firm on 28.07.2021, 30.09.2021 and 30.10.2021. The Committee decided to send a reminder to the firm.
35.	Suhani Farms, Bangalore 01/53/8/E/ AM20/S-146/IC [072100850253AM 20]	08.01.20	1000 Nos. Exotic live parrots cockatoos, macaws, conures, amazon parrots, African grey parrots, budgerigars, grass parakeets, caliques 2000 Nos EXOTIC LIVE BIRDS: CANARIES,	010632 00	329.0	Trading	Recommended by DAHD vide OM dated 28.12.2020.
							Comments sought from MOEF&CC (WL) on 10.01.2020. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. The firm requested to submit Export Permit from importing country as required under CITES, Appendix II vide email dated 30.06.2021. The reply from firm referred to MoEF (WL) vide email dated 28.07.2021.

		TOUCAN/TOUCAN ETS, TURACOS, ARACARIS, SCREAMERS, CURASOWS, EXOTIC FRUIT PIGEONS/DOVES, EXOTIC FINCHES, SOFT BILLS OF THE AGE GROUP 2 MONTHS TO 20 YEARS 200 Nos LIVE ANIMALS MAMMALS – CAPYBARA, MARA AND WALLABY OF THE AGE GROUP 2 MONTHS TO 20 YEARS 500 Nos LIVE ANIMALS MAMMALS MARMOSETS, TAMARINS OF THE AGE GROUP 2 MONTHS TO 20 YEARS			The firm has been requested to apply for NOC from CWLW through the Parivesh Portal vide email dated 02.08.2021. Reminder issued to the firm vide DL dated 20.09.2021. The firm has informed that they have applied for NOC from CWLW through the Parivesh Portal.
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36.	Suhani Farms, Bangalore 01/53/8/54363/AM 21/S-119/IC [072100850233AM 21]	23.10.20	40 Nos. Live Birds Chileense Flamingo / American Flamingo	106390 0	39000 00	Trading	Recommended by D/o AH&D vide OM No. 110102/ (1)/3/2017 dated 21.12.2020.
							Comments sought from MOEF&CC (WL) on 23.10.2020. Reminder sent to MoEF&CC (WL) vide email dated 01.12.2020. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. The firm requested to submit Export Permit from importing country as required under CITES, Appendix II vide email dated 30.06.2021. The firm has been requested to apply for NOC from CWLW through the Parivesh Portal vide email dated 02.08.2021. Reminder issued to the firm vide DL dated 20.09.2021. The reply from the firm has been referred to MoEF&CC (WL) vide email dated 22.11.2021.
37.	Soham Partha Mukherjee, Ahmadabad 01/53/8/54692/AM 21/S-159/IC (082100850139AM 21)	28.12.20	(1) 4Nos.of Live Wallaroo (<i>Osphranter Robustus</i>) (2) 10 Nos. of Live Bennets Wallaby (<i>Macropus Rufogriseus</i>) (3) 6 Nos. of Live Eastern Grey Kangaroo (<i>Macropus Giganteus</i>) (4) 10 Nos. of Live Red Kangaroo (<i>Osphranter Rufus</i>)	010619 00	37875 00	Trading	Recommended by DAHD vide OM No. 110102(1)/ 40/2020 –Trade (E-18470) dated 08.02.2021.
							The Committee decided to seek comments from MoEF&CC (WL) in this case. Accordingly, Comments sought from MoEF&CC (WL) on 17.03.2021. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information /documents from the firm. Reminders sent to the firm vide emails dated 30.03.2021, 24.05.2021, 30.06.2021 and 22.07.2021. The firm vide email dated 23.07.2021 has informed that they have submitted the NOC from the concerned Chief Wildlife Warden obtained through the PARIVESH portal. The reply from firm referred to MoEF (WL) vide email dated 23.07.2021.

			(Total 30 Nos.)				MoEF (WL) informed the Committee in its meeting No. 06/AM22 that comments are awaited from scientific authority.
38.	MODERN PET CENTRE HQRXIMLAPPLY 00009187AM22	10.4.21	128 Nos Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	46343 7.5		Recommended by DAHD vide OM dated 27.07.2021. Comments sought from MoEF (WL) on 07.07.2021. Firm requested to furnish supporting documents to their application vide email dated 07.07.2021. Reply from firm referred to MoEF (WL) vide email dated 15.07.2021. Reminder sent to MoEF (WL) vide email dated 27.07.2021. MoEF (WL) informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
39.	DELTA EXIM SERVICES HQRXIMLAPPLY 00166806AM22	19.8.21	2 Pairs live cat (ocelot, leopardus pardalis)	106190 0	20000 0	AU	Comments sought from DAHD on 07.09.2021. DAHD vide email dated 13.09.2021 has sought some clarification. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought NOC from CWW and CITES Permit from the firm. DL issued to the firm on 14.10.2021. Reminder sent to the firm on 29.10.2021.
40.	MADRAS	24.8.21	2 Nos West African Dwarf	106200	0.00	Animal	Recommended by DAHD vide OM dated 14.09.2021.

	CROCODILE BANK TRUST HQRXIMLAPPLY 00169582AM22		crocodile 2 Nos American crocodile	0		Exchange	Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 20.10.2021 has sought NOC from CWW and CITES Permit from the firm. DL issued to the firm on 25.10.2021. Reminder sent to the firm on 09.11.2021.
41.	FORTUNE ASSOCIATES HQRXIMLAPPLY 00170032AM22	25.8.21	3 Pairs Cat (Captive Bred) 1 year Old – Leptailurus serval	106900 0	22560 0	AU	Comments sought from DAHD on 07.09.2021. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 20.10.2021 has sought NOC from CWW and CITES Permit from the firm. Reminders sent to the firm on 25.10.2021 and 09.11.2021.
42.	SUHANI FARMS HQRXIMLAPPLY 00171154AM22	26.8.21	24 Nos Mammals	106190 0	30040 000	Trading	Comments sought from DAHD on 07.09.2021. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWW and CITES Permit from the firm. Reminder issued to the firm vide DL dated 25.10.2021. Reply from the firm referred to MoEF&CC (WL) vide email dated 22.11.2021.

43.	RED BARN FARM HQRXIMLAPPLY 00172546AM22	27.8.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	13260 0	Trading	Comments sought from DAHD on 07.09.2021. D/o AH&D informed the Committee in its meeting No. 08/AM22 that comments are awaited from CZA. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 20.10.2021 has sought NOC from CWLW and CITES Permit from the firm Reminder sent to the firm on 25.10.2021 and 09.11.2021.
44.	SUHANI FARMS HQRXIMLAPPLY 00173139AM22	28.8.21	32 Nos Mammals	106190 0	91052 0	Trading	Comments sought from DAHD on 07.09.2021. D/o AH&D informed the Committee in its meeting No. 08/AM22 that comments are awaited from CZA. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder sent to the firm on 25.10.2021 and 09.11.2021.
45.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY 00173994AM22	31.8.21	10 Nos Mammals (5:5 Common Genet)	106190 0	17680 00	AU	Comments sought from DAHD on 08.09.2021. D/o AH&D informed the Committee in its meeting No. 08/AM22 that comments are awaited from CZA. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 07.10.2021 has requested the firm to submit NOC from CWW and CITES permit. DL issued to the firm on 14.10.2021. Reply from the firm referred to MoEF (WL) vide email dated

							27.10.2021.
46.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY 00174183AM22	31.8.21	08 Nos Mammals (4:4 Red Kangroos)	106190 0	90240 00	AU	Comments sought from DAHD on 08.09.2021. D/o AH&D informed the Committee in its meeting No. 08/AM22 that comments are awaited from CZA. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 07.10.2021 has requested the firm to submit NOC from CWW and CITES permit. DL issued to the firm on 14.10.2021. Reply from the firm referred to MoEF (WL) vide email dated 27.10.2021.
47.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPLY 00174325AM22	31.8.21	02 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	17680 0	AU	Comments sought from DAHD on 08.09.2021. D/o AH&D informed the Committee in its meeting No. 08/AM22 that comments are awaited from CZA. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder sent to the firm on 25.10.2021 and 09.11.2021.
48.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY 00174495AM22	31.8.21	10 Nos Mammals (5:5 Serval)	106190 0	17680 00	AU	Comments sought from DAHD on 08.09.2021. DAHD vide email dated 13.09.2021 has sought some clarification. D/o AH&D informed the Committee in its meeting No. 08/AM22 that comments are awaited from CZA.

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							Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 07.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder issued to the firm vide DL dated 25.10.2021.
49.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPLY 00176549AM22	03.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	13260 0	AU	Comments sought from DAHD on 08.09.2021. D/o AH&D informed the Committee in its meeting No. 08/AM22 that comments are awaited from CZA. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder sent to the firm on 25.10.2021 and 09.11.2021.
50.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPLY 00176542AM22	03.9.21	8 Nos Mammals	106190 0	17680 00	AU	Comments sought from DAHD on 08.09.2021. D/o AH&D informed the Committee in its meeting No. 08/AM22 that comments are awaited from CZA. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder sent to the firm on 25.10.2021 and 09.11.2021.
51.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPLY 00176551AM22	03.9.21	2 Nos Birds:-- Birds of prey	106310 0	37600 00	AU	Comments sought from DAHD on 08.09.2021. D/o AH&D informed the Committee in its meeting No. 08/AM22 that comments are awaited from CZA.

							Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder sent to the firm on 25.10.2021 and 09.11.2021.
52.	SUHANI FARMS, BANGALORE HQRXIMLAPPLY 00176882AM22	04.9.21	10 Nos Mammals:-- Reptiles (including snakes and turtles)	106200 0	15912 0	AU	Comments sought from DAHD on 09.09.2021. D/o AH&D informed the Committee in its meeting No. 08/AM22 that comments are awaited from CZA. Comments sought from MoEF&CC on 09.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder issued to the firm vide DL dated 25.10.2021. MoEF (WL) informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
53.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPLY 00181877AM22	11.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	14096 0	AU	Comments sought from DAHD on 14.09.2021. D/o AH&D informed the Committee in its meeting No. 08/AM22 that comments are awaited from CZA. Comments sought from MoEF&CC on 14.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder issued to the firm vide DL dated 25.10.2021. Reply from the firm, referred to MoEF (WL) vide email dated 27.10.2021.

54.	SUHANI FARMS, BANGALORE HQRXIMLAPPLY 00182083AM22	11.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	14096 0	Trading	Comments sought from DAHD on 14.09.2021. D/o AH&D informed the Committee in its meeting No. 08/AM22 that comments are awaited from CZA. Comments sought from MoEF&CC on 14.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder sent to the firm on 25.10.2021 and 09.11.2021. The reply from firm referred to MoEF (WL) vide email dated 22.11.2021.
55.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPLY 00182134AM22	11.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	17620 0	AU	Comments sought from DAHD on 14.09.2021. D/o AH&D informed the Committee in its meeting No. 08/AM22 that comments are awaited from CZA. Comments sought from MoEF&CC on 14.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm. DL issued to the firm on 14.10.2021. Reply from the firm, referred to MoEF (WL) vide email dated 27.10.2021.
56.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPLY 00182169AM22	11.9.21	6 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	13215 00	AU	Comments sought from DAHD on 14.09.2021. D/o AH&D informed the Committee in its meeting No. 08/AM22 that comments are awaited from CZA.

							Comments sought from MoEF&CC on 14.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm. DL issued to the firm on 14.10.2021. Reply from the firm, referred to MoEF (WL) vide email dated 27.10.2021.
57.	SARALIA AGRO PRIVATE LIMITED, ODISHA HQRXIMLAPPLY 00182274AM22	12.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	1063200	133110	AU	Comments sought from DAHD on 14.09.2021. D/o AH&D informed the Committee in its meeting No. 08/AM22 that comments are awaited from CZA. Comments sought from MoEF&CC on 14.09.2021. Reminder sent to MoEF (WL) on 09.11.2021.
58.	Anurag Rajnarayan Kulshreshtha, HQRXIMLAPPLY 00193378AM22	25.9.2021	1 no. Sun Conure Parrot	1063200	37200	AU	Recommended by DAHD vide OM dated 05.10.2021. Comments sought from MoEF&CC on 28.09.2021. Reminder sent to MoEF (WL) on 09.11.2021.
59.	Mohamed Rizwan HQRXIMLAPPLY 00220110AM22	21.10.21	6 nos. Pigeon	1063900	3000	AU	Comments sought from DAHD on 22.10.2021 DAHD vide email dated 08.11.2021 has sought some information from the firm. Comments sought from MoEF (WL) on 22.10.2021. Reminder sent to MoEF (WL) on 09.11.2021.

60.	THE ZOOS AND PARKS AUTHORITY OF TELANGANA, HYDERABAD HQRXIMLAPPLY 00225390AM22	21.10.21	4 nos. of Eastern Grey Kangaroo 2 nos. of MEERKAT	1061900	0	Exchange of Animals Between Zoos	Comments sought from DAHD on 05.11.2021. DAHD informed the Committee in its meeting No. 07/AM22 to defer the case. Comments sought from MoEF (WL) on 26.10.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF&CC (WL) vide letter dated 22.11.2021 has sought some clarification from the firm.
61.	FARHAT JABEEN, KANPUR HQRXIMLAPPLY 00240513AM22	3.11.2021	6 nos. Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	1063200	100000	BREEDING	Comments sought from DAHD on 03.11.2021 DAHD vide email dated 16.11.2021 has sought some information from the firm. Reminder sent to the firm on 15.12.2021. Comments sought from MoEF (WL) on 03.11.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF (WL) vide letter dated 22.11.2021 has requested the firm to submit CITES permit. DL issued to the firm on 25.11.2021. Reminder sent to the firm on 10.12.2021.
62.	Devapoorna Beryl Valantina HQRXIMLAPPLY 00230935AM22	29.10.2021	8 nos. Zebra Finches	1063900	50000	AU	Recommended by DAHD vide OM dated 15.11.2021 for import of 08 Nos of Zebra Finches from Bahrain. Comments sought from MoEF (WL) on 02.11.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF (WL) vide letter dated 22.11.2021 has sought some documents from the firm. DL issued to the firm on 25.11.2021.

63.	Green Hills Avian Science and Engineering HQRXIMLAPPLY 00216276AM22	18.10.21	20 Nos Cebus Apella (Tufted capuchin)- microchip specimen	010611 00	7,50,0 00.00	Trading	Comments sought from DAHD on 09.11.2021 DAHD vide email dated 07.12.2021 had sought some information from the firm. The firm replied directly to DAHD vide email dated 11.12.2021. D/o AH&D informed the Committee in its meeting No. 08/AM22 that the case is under examination with them. Comments sought from MoEF (WL) on 09.11.2021.
64.	ZOO AUTHORITY OF KARNATAKA, MYSORE HQRXIMLAPPLY 00265978AM22	26.11.20 21	15 nos. Hamadryas Baboons	106110 0	0	for Mysore Zoo (for promotio n of Conserva tion Educatio n)	Comments sought from DAHD on 26.11.2021 Comments sought from MoEF (WL) on 26.11.2021.
65.	ZOO AUTHORITY OF KARNATAKA, MYSORE HQRXIMLAPPLY 00266311AM22	26.11.20 21	3 nos. 1 male and 2 female red necked wallaby	106190 0	0	for Mysore Zoo (for Conserva tion Educatio n)	D/o AH&D vide OM dated 17.12.2021 has informed that they do not recommend the import of Waalabis from Czech Republic as it is not free from CBPP as country free from CBPP is one of the requirements of India. In view of the above, the Committee decided to Reject the case.

For

66.	ZOO AUTHORITY OF KARNATAKA, MYSORE HQRXIMLAPPLY 00267306AM22	27.11.20 21	3 Nos Meerkats (2 Male and 1 Female) 5 Nos Demoiselle Cranes (2 Male and 3 Female) 4 Nos Black Necked Swans (2 Male and 2 Female) 3 Nos Darwins Rhea (1 Male and 2 Female)	106190 0	0	for Mysore Zoo (for Conserva tion Educatio n)	Comments sought from DAHD on 30.11.2021 D/o AH&D informed the Committee in its meeting No. 08/AM22 that the case is under examination with them. Comments sought from MoEF (WL) on 30.11.2021. MoEF&CC (WL) vide letter dated 06.12.2021 has recommended import of 3 Nos of Meerkats. They have sought CITES permit from CITES Management Authority, Czech Republic for import of Demoiselle Cranes, Black Necked Swans and Darwins Rhea.
Part 4	MoEF&CC (WL)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
67.	E.Chandran, Telangana 01/53/8/E/ AM20/E-21/IC [092100850099AM 20]	03.03.20	44 Nos. of Hunting Trophie	970500 10	89700 0	AU	Comments sought from MOEF&CC (WL) on 06.03.2020. Reminders have been sent to MOEF&CC (WL) vide email dated 16.09.2020, 06.10.2020, 23.11.2020 and 11.12.2020 requesting for providing comments. MOEF&CC (WL) vide letter dated 17.03.2021 has sought comments from Wildlife Institute of India, Dehradun.

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							MOEF&CC (WL) informed the Committee in meeting no.03/AM22 dated 29.07.2021 that the firm needs to apply for NOC from CWLW through the Parivesh portal. The firm has been requested to apply for NOC from CWLW through the Parivesh portal vide email dated 2.8.2021.Reminder issued to the firm vide DL dated 20.09.2021. MoEF (WL) informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
68.	G. Amarender Reddy, Hyderabad 01/53/8/53861/AM 21/G-13/IC [092100850044AM 21]	25.07.20	4 Nos. Animal Trophies	970500 10	11000 0	AU	Comments sought from MOEF&CC (WL) on 30.07.2020. MOEF&CC (WL) wide letter dated 26.02.2021 informed that it does not recommend the import of following animal trophies due to 'look alike' issue: (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. So, the Committee decided to reject the request for import of (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. Comments are awaited from MoEF&CC (WL) for 01 variety. MOEF&CC (WL) informed the Committee in its meeting no. 06/AM22 that comments are awaited from scientific authority.
69.	Mohammed Bin Ibrahim Masqati, Hyderabad 01/53/8/54350/AM 21/M-70/IC [092100850058AM 21]	20.10.20	10 Nos. Taxidermy Animal Trophy Mounts	970500 10	35000 0	AU	Comments sought from MOEF&CC (WL) on 20.10.2020. MOEF&CC (WL) vide letter dated 17.03.2021 has sought some information /documents from the firm. Reminders sent to firm vide emails dated 30.03.2021 and 24.05.2021. Reply from firm referred to MoEF (WL) vide email dated 02.06.2021. MoEF (WL) vide email dated 02.06.2021 informed that the firm had

							just forwarded their application for NOC.NOC submitted by the firm referred to MoEF (WL) vide email dated 02.08.2021. MoEF (WL) informed the Committee that the firm needs to submit the CITES permit. DL issued to the firm regarding submission of CITES Permit on 20.09.2021. Reminder sent to the firm on 20.10.2021. The Committee decided to send a reminder to the firm.
70.	Arun Mahendragir, Hyderabad 01/53/8/54600/AM 21/A-92/IC [052100850560AM 21]	10.12.20	20.000- NOS. AFRICAS BEST TAXIDERMY	970500 10	47000 0	AU	Comments sought from MOEF&CC (WL) on 16.12.2020. MOEF&CC (WL) vide letter dated 17.03.2021 has sought some information/documents from the firm. Reminders sent to firm vide emails dated 30.03.2021 and 24.05.2021. NOC submitted by the firm referred to MoEF (WL) vide email dated 02.08.2021. MoEF (WL) vide email dated 04.08.2021 informed that the applicant needs to submit CITES permit for species listed in CITES. Reminders sent to the firm on 20.09.2021 and 20.10.2021. Reply from the firm referred to MoEF (WL) vide email dated 25.11.2021.
71.	NATIONAL INSTITUTE OF IMMUNOLOGY HQRXIMLAPPLY 00124622AM22	25.6.21	12 Nos Mammals:-- Other	106190 0	38813 8	AU	Comments sought from MOEF (WL) on 30.06.2021. MoEF (WL) vide letter dated 05.07.2021 has requested the firm to share the scientific name of the species proposed for import and submit the CWLW NOC obtained online through PARIVESH Portal. Reminder sent to firm vide email dated 28.07.2021. The reply from the firm referred to MoEF (WL) vide email dated 29.07.2021.

							MoEF (WL) informed the applicant needs to submit NOC from CWLW. DL issued to the firm on 29.09.2021. Reminder sent to the firm on 29.10.2021.
72.	West Bengal Zoo Authority HQRXIMLAPPLY 00124644AM22	25.6.21	1 No Red Panda (Ailurus fulgens fulgens) (Hungary)	106190 0	0	Animal Exchange	Recommended by DAHD vide OM dated 27.09.2021. Comments sought from MoEF (WL) on 22.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
73.	THE MERCHANTS HQRXIMLAPPLY 00010098AM22	09.4.21	2 nos. of Whitetail Taxidermy; 2 nos. of Red Stag Taxidermy	970500 10	74150 0	AU	Comments sought from MOEF (WL) on 04.07.2021. MoEF (WL) vide letter dated 19.07.2021 has sought comments from Wildlife Institute of India, Dehra dun. MoEF (WL) vide letter dated 19.07.2021 has sought some documents from the firm. Reminder sent to the firm on 14.10.2021. The Committee decided to send a reminder to the firm.
74.	A & S CREATIONS, DELHI HQRXIMLAPPLY 00157255AM22	09.8.21	4 Nos Bird 1A Light Data Logger with standard accessories.	852691 90	43623 0.44	Trading	Recommended by MoEF&CC (WL) vide letter dated 29.11.2021 for supply to DFO, Sarahan Forest, Dept. Himachal Pradesh. The Committee decided to Approve the case for supply to DFO, Sarahan Forest, Dept. Himachal Pradesh subject to conditions mentioned in the MoEF&CC (WL) letter dated 29.11.2021.

75.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED, Indore HQRXIMLAPPLY 00164462AM22	17.8.21	2 set of RD706 – Remote Injection Rifle Kit with all Accessories, 1 set of Tranquilizer Gun & Tranquilizing equipment with all accessories and 1 set of Tranquilizer Gun – GUT.50 Telinject with all Accessories	930400 00	66580 2	Trading	Recommended by MoEF (WL) vide letter dated 22.11.2021 for import of 1 Set RD706 Remote Injection Rifle Kit with all Accessories for supply to DFO, Kalei Forest Division, Uttarakhand and 1 Set Tranquilizer Gun & Tranquilizing equipment with all accessories (GUT.50 Telinject) for supply to DFO, Daporijo Forest Division Arunachal Pradesh. MoEF(WL) has further informed that the import of 1 set of GUT 50 Telinject is for supply to Air Force Station, Kharagpur, West Bengal, Dept of Military Affairs. They have stated that they have no comments as such, on this proposal. The Committee decided to seek comments from DDP regarding import of 1 set of GUT 50 Telinject. Comments sought from DDP on 30.11.2021. DDP vide email dated 15.12.2021 informed that the case was under examination with them.
76.	HIMACHAL HERBS HQRXIMLAPPLY 00126033AM22	28.6.21	150 MT Roots and Rhizomes:- --- Kuth root	121190 46	17892 000	Trading	Comments received from D/o A,C&FW vide OM dated 31.08.2021. The Committee decided to seek comments from MoEF and Aayush. Comments sought from MoEF&CC and M/o Aayush on 22.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought Copy of CITES Permit, NOC for import from the concerned State CWW and Copy of the license granted by the CWW or any other officer authorized by the State Govt. To commence or carry on business or occupation as a dealer in Kuth. DL issued to the firm on 14.10.2021. Reminder sent to the firm on 29.10.2021.

77.	J.MUTHURAJAN, TIRUNELVELI DISTRICT TAMILNADU HQRXIMLAPPLY 00236900AM22	30.10.21	1 no. Stuffed Animal trophy	970500 10	43206	AU	Comments sought from MOEF (WL) on 05.11.2021.
78.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY 00249542AM22	11.11.21	02 Sets Tranquilizing Pistol, Short Range Pistol - X2 with all accessories	930400 00	2,23,0 89	Trading	Comments sought from MOEF (WL) on 12.11.2021.
79.	J.CHENTHILRAJ AN HQRXIMLAPPLY 00244634AM22	08.11.21	1 Nos Stuffed Animal trophy, to be kept in my private residence, it is a non-cites item,	970500 10	59,12 4.00	AU	Comments sought from MOEF (WL) on 12.11.2021.
80.	A & S CREATIONS HQRXIMLAPPLY 00249804AM22	12.11.21	10 Nos Lite Track 150 Collars with Standard accessories	852691 90	17819 97.85	Trading	Comments sought from MOEF (WL) on 17.11.2021.
81.	A & S CREATIONS,	16.11.20 21	4 nos. Lotek " K2G 576E	852691 90	47445 4	Trading	Comments sought from MOEF (WL) on 18.11.2021.

	N.DELHI HQRXIMLAPPLY 00254553AM22		Tag " with standard accessories				
82.	HI TECH ADVANCE PRODUCTS, INDORE HQRXIMLAPPLY 00255083AM22	16.11.20 21	5 nos. JMDB13 Co2 dart projector Double Barrel, JMST Co2 dart projector, BJ13mm 13 mm bore barrel (900 mm) for all JM Models etc.	930400 00	38120 2.52	Trading	Comments sought from MOEF (WL) on 22.11.2021.
83.	BIOHAB INC, INDORE HQRXIMLAPPLY 00268903AM22	29.11.20 21	6 sets Veterinary Equipment/Tranquilizer Equipment & Accesories,X-Caliber,No.3,X-2 Projector, No.3	930400 00	81242 5	Trading	Comments sought from MOEF (WL) on 30.11.2021.
Part 5	Ministry of Steel (MoS)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status

84.	NAGPUR PYROLUSITE P LTD HQRXIMLAPPLY 00149969AM22	29.7.21	265 MT Titanium Alloy Scrap	810830 00	59943 000	AU	Comments sought from M/o Steel on 04.08.2021. M/o Steel vide email dated 11.08.2021 has sought some information / documents from the firm. Reminders sent to the firm on 12.11.2021 and 14.12.2021. Comments sought from MoEF (HSMD) on 04.08.2021. MoEF (HSMD) vide email dated 05.08.2021 has sought some information from the firm. Reminders sent to the firm on 12.11.2021 and 14.12.2021.
85.	BAJRANGBALI RE-ROLLERS PRIVATE LIMITED, ODISHA HQRXIMLAPPLY 00160869AM22	12.8.21	200 MT Waste and scrap	811020 00	66660 00	AU	Comments sought from M/o Steel on 17.08.2021. Reminder sent to M/o Steel on 09.11.2021. M/o Steel vide email dated 14.12.2021 has sought some information from the firm.
Part 6	MoEF&CC (OC) and D/o C&PC						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
86.	HEMANI INDUSTRIES LIMITED, MUMBAI	16.9.21	700 MT CARBON TETRA CHLORIDE	290314 00	78960 000	AU	Recommended by MoEF (OC) vide OM dated 10.11.2021. Comments sought from C&PC on 20.09.2021. Application referred to D/o C&PC again on 24.09.2021. Reminder sent to D/o C&PC on

	HQRXIMLAPPLY 00185764AM22						17.11.2021. D/o C&PC has sought clarification from the firm. Reminder sent to the firm on 18.11.2021. The firm replied directly to D/o C&PC vide email dated 18.11.2021.
87.	HEMANI INDUSTRIES LIMITED, MUMBAI HQRXIMLAPPLY 00192087AM22	23.09.21	700 MT Carbon Tetra Chloride	290314 00	7,81,2 0,000	AU	Comments sought from MoEF (Ozone Cell) on 24.09.2021. MoEF (OC) vide OM dated 08.10.2021 has sought some clarification from the firm. Reminder issued to the firm vide DL dated 27.10.2021. Comments sought from C&PC on 24.09.2021. D/o C&PC has sought clarification from the firm. Reminder sent to the firm on 18.11.2021. The firm replied directly to D/o C&PC vide email dated 18.11.2021.
88.	MEGHMANI ORGANICS LIMITED, AHMEDABAD HQRXIMLAPPLY 00255544AM22	16.11.20 21	500000 kgs. Carbon tetrachloride	290314 00	49107 500	AU	Recommended by MoEF&CC (OC) vide OM dated 14.12.2021. Comments sought from C&PC on 01.12.2021.
89.	TAGROS CHEMICALS INDIA PRIVATE LIMITED,	23.11.20 21	345 MT CARBON TETRA CHLORIDE	290314 00	30073 650	AU	Comments sought from MoEF (Ozone Cell) on 02.12.2021. MoEF&CC (OC) vide OM dated 14.12.2021 has sought some clarification from the firm.

From

	ANNASALA HQRXIMLAPPLY 00263352AM22						Comments sought from C&PC on 25.11.2021.
90.	NEWAGE FIRE PROTECTION ENGINEERS PRIVATE LIMITED, MAHARASHTRA HQRXIMLAPPLY 00254990AM22	15.11.20 21	10000 kgs. BROMOTRIFLUORO METHANE (HALON 1301 GAS) RECYCLE	290376 20	64731 240	AU	Recommended by MoEF&CC (OC) vide OM dated 29.11.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 29.11.2021.
Part 7	MeitY						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
91.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036155AM22	07.05.21	2757 Nos Desktop Computers	847150 00	1,26,7 8,299. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.08/AM22 that the case is under examination with them.
92.	M/s. Lenovo (India) Private Limited	07.05.21	5698 Nos Desktop Computers	847150 00	2,67,0 7,645. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide

	HQRXIMLAPPLY 00036161AM22						email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.08/AM22 that the case is under examination with them.
93.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036181AM22	08.05.21	7014 Nos Desktop Computers	847150 00	2,93,3 9,301. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.08/AM22 that the case is under examination with them.
94.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036193AM22	08.05.21	1585 Nos Desktop Computers	847150 00	69,29, 873.0 0	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.08/AM22 that the case is under examination with them.
95.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036133AM22	08.05.21	130 Nos Desktop Computers	847150 00	8,92,0 33.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.08/AM22



							that the case is under examination with them.
96.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036197AM22	08.05.21	2438 Nos Desktop Computers	847150 00	1,14,2 0,813. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.08/AM22 that the case is under examination with them.
97.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036205AM22	08.05.21	4934 Nos Desktop Computers	847150 00	1,98,6 5,334. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.08/AM22 that the case is under examination with them.
98.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036211AM22	08.05.21	341 Nos Desktop Computers	847150 00	19,83, 578.0 0	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.08/AM22 that the case is under examination with them.
99.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036215AM22	08.05.21	923 Nos Desktop Computers	847150 00	39,79, 528.0 0	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated

							21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.08/AM22 that the case is under examination with them.
100.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036219AM22	08.05.21	4489 Nos Desktop Computers	847150 00	1,91,9 2,714. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.08/AM22 that the case is under examination with them.
101.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036233AM22	08.05.21	3099 Nos Desktop Computers	847150 00	1,40,7 3,121. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.08/AM22 that the case is under examination with them.
102.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036236AM22	08.05.21	2286 Nos Desktop Computers	847150 00	91,13, 736.0 0	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.08/AM22 that the case is under examination with them.



103.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036241AM22	08.05.21	2703 Nos Desktop Computers	847150 00	1,23,6 0,016. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.08/AM22 that the case is under examination with them.
104.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036244AM22	08.05.21	3290 Nos Desktop Computers	847150 00	1,02,8 9,632. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.08/AM22 that the case is under examination with them.
105.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036245AM22	08.05.21	2322 Nos Desktop Computers	847150 00	1,09,5 8,642. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.08/AM22 that the case is under examination with them.
106.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036247AM22	08.05.21	233 Nos Desktop Computers	847150 00	7,16,8 19.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated

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							29.06.2021. MeitY informed the Committee in the EFC Meeting No.08/AM22 that the case is under examination with them.
107.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036250AM22	08.05.21	2020 Nos Desktop Computers	847150 00	98,86, 453.0 0	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.08/AM22 that the case is under examination with them.
108.	M/s. Lenovo (India) Private Limited HQRXIMLAPPLY 00036255AM22	08.05.21	4622 Nos Desktop Computers	847150 00	2,13,7 9,873. 00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.08/AM22 that the case is under examination with them.
109.	GUIDEHOUSE INDIA PRIVATE LIMITED, TRIVANDRUM HQRXIMLAPPLY 00186734AM22	17.09.21	1084 nos. Personal computer	847130 10	0	AU	Comments sought from MeitY on 20.09.2021. Meity vide email dated 24.09.2021 has sought some information from the firm. Reminders sent to the firm 04.10.2021 and 03.11.2021. The Committee decided to send a reminder to the firm.
110.	ASHRAY CHARITABLE	24.09.21	23 nos.	847130 90	10606 .96	AU	Comments sought from MeitY on 28.09.2021. MeitY informed the Committee in the EFC Meeting No.07/AM22



	TRUST, Varanasi HQRXIMLAPPLY 00193205AM22		Laptops (Computers)				that the case is under examination with them.
111.	INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY 00203003AM22	05.10.21	180 nos. Personal Computers	847130 10	67600 0	Trading	Comments sought from MeitY on 7.10.2021. MeitY vide email dated 18.10.2021 has sought some information from the firm. Reminder sent to the firm on 25.10.2021. The Committee decided to send a reminder to the firm.
112.	INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY 00203010AM22	05.10.21	170 nos. Personal Computers	847130 10	68300 0	Trading	Comments sought from MeitY on 7.10.2021. MeitY vide email dated 18.10.2021 has sought some information from the firm. The Committee decided to send a reminder to the firm.
113.	INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY 00203034AM22	05.10.21	180 nos. Personal Computers	847130 10	47746 50	Trading	Comments sought from MeitY on 07.10.2021. MeitY vide email dated 18.10.2021 has sought some information from the firm. Reminder sent to the firm on 25.10.2021. The Committee decided to send a reminder to the firm.
114.	SOCIETY FOR APPLIED MICROWAVE ELECTRONICS ENGINEERING AND RESEARCH	26.9.21	1650 gms. Nicoro (1mm wire), Nicoro – 80 (1 mm wire), Silicoro – 60 (1 mm wire), Cusil (	710813 00	53926 64	AU	Recommended by MeitY vide email dated 02.12.2021. The Committee decided to Approve the case subject to conditions mentioned in the MeitY email dated 02.12.2021.

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	BOMBAY, MUMBAI HQRXIMLAPPLY 00219470AM22		0.5 mm wire) etc.				
115.	SALORI E-COMMERCE PRIVATE LIMITED HQRXIMLAPPLY 00212963AM22	05.11.21	5000 Nos USED DESKTOP WITH MONITOR (FOR REPAIR AND RETURN PURPOSE-SUPPLY BY FREE OF COST-NO OUTFLOW OF FOREX)	847141 90	7,19,1 5,000. 00	FOR REPAIR AND RETURN PURPOS E ONLY- SUPPLY BY FREE OF COST- NO OUTFLO W OF FOREX	Comments sought from MeitY on 09.11.2021. MeitY vide email dated 15.11.2021 has sought some information from the firm. The firm replied directly to MeitY. MeitY vide email dated 16.12.2021 returned the application since the purpose of import is for repair and return purpose. The Committee decided to examine the case on file.
116.	DELL INTERNATIONA L SERVICES INDIA PRIVATE LIMITED HQRXIMLAPPLY 00250643AM22	12.11.21	17000 Nos Refurbished Motherboard for Laptop and Desktops 1200 Nos Refurbished Cards Laptop and Desktops	847330 20 847330 30	57,60, 000	warranty replacem ents	Comments sought from MeitY on 15.11.2021. MeitY informed the Committee in its meeting No. 08/AM22 that the applicant has withdrawn the application. In view of the above, the Committee decided to Close the case.
117.	ARCSERVE INDIA	16.11.20 21	60 nos. Server R730 XD:	711890 00	12231 647		Comments sought from MeitY on 18.11.2021. MeitY vide email dated 14.12.2021 has sought some information from

	SOFTWARE SOLUTIONS PRIVATE LIMITED, HYDERABAD HQRXIMLAPPLY 00254890AM22		2*E5-2620V3, CPU+384GB RAM 2133 MT/s+1*512G SSD, HD + 23*1T HDD (26 x 2.5" HDD slots, R730 socket 2 RAM 192G Disk 5T, Appliance7500 socket 1 RAM 64G Disk 24T, Appliance8200 socket 1 RAM 32G Disk 28T etc.				the firm. MeitY informed the Committee in its meeting No. 08/AM22 that the applicant has withdrawn the application. In view of the above, the Committee decided to Close the case.
Part 8	Ministry of Mines						
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
118.	Sahil Gupta, Haryana 01/53/8/54277/AM 21/S-111/IC\ [332100850011AM 21]	07.10.20	26631 Kgs. Zinc Ash	262019 90	13441 82.64	AU	Comments sought from M/o Mines on 09.10.2020. Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021. M/o Mines vide OM No. 6/16/2020-M.V has sought some clarification from the firm. Reminders sent to firm on 30.06.2021 and 28.07.2021. Reminders sent to the firm vide DL on 20.09.2021 and 20.10.2021. The Committee decided to send a Final Reminder to the firm.
119.	SHREM AIRPORT HOTELS	11.11.21	2000 MT LIME STONE	251690 90	6,10,8 2,175.	AU	Comments sought from M/o Mines on 12.11.2021. M/o Mines informed the Committee in its meeting No. 08/AM22

	PRIVATE LIMITED HQRXIMLAPPLY 00248658AM22		BLOCK		00		that comments are awaited from IBM. Comments sought from DPIIT on 12.11.2021. DPIIT vide OM dated 23.11.2021 has sought some information/ documents from the firm. The Committee decided to send a reminder to the firm.
Part 9	DHI						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
120.	Bannari Amman Spinning Mills Limited, Coimbatore, Tamilnadu 01/53/8/54505/AM 21/R-25/IC [322100850253AM 21]	19.11.20	1 No. Used Spare Parts Electric Box (Refurbished/ Reconditioned) for VTA NC850 Sectional Warper	845590 00	22250 0	AU	Comments sought from DHI on 08.12.2020. DHI vide OM dated 25.02.2021 has sought some information / documents from the firm. Reminders sent to the firm on 30.06.2021, 28.07.2021, 20.09.2021 and 20.10.2021.
121.	CATERPILLAR INDIA PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00266793AM22	26.11.20 21	2 nos. Caterpillar 320GX Excavator and Caterpillar 323GX Excavator	842952 00	10862 041	AU	Comments sought from DHI on 30.11.2020.

Part 10	MHA (PM Division)						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
122.	R. K. Suppliers, Bhandar, Maharashtra 01/53/8/E/AM20/R-93/IC [052100850796AM20]	12.03.20	6 nos. of Night Vision Binocular – Digital NV Signal N 340 RT.	90058000	120000	Trading	Comments sought from MHA (PM Divn.) on 17.03.2020 and again on 25.08.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Provdated 15.10.2020 stated that supply order has been sought from Home Department, Government of Maharashtra and Form ANF-1 & IEC Certificate sought from DGFT on 01.09.2020. The firm's IEC has been referred to MHA on 04.10.2021. Reminder sent to the firm to submit ANF-1 vide DL dated 27.10.2021. Reminders sent to Home Department, Government of Maharashtra by MHA on 21.10.2020, 25.11.2020, 09.03.2021, 24.05.21, 09.08.2021. MHA vide letter dated 08.11.2021 has send a Final Reminder to Home Department, Government of Maharashtra, stating that if requisite documents are not received by 30.11.2021, the matter would be treated as closed. MHA vide letter dated 09.12.2021 has informed that Govt of Maharashtra has not responded by 30.11.2021. They have requested to treat this matter as closed. In view of the above, the Committee decided to Close the case.
123.	Security Instruments, Rajendra Place, New Delhi, Delhi	09.12.20	(1) 1 Unit Digital Night Vision Goggles for Surveillance Purpose	90049010	1065748	Trading	Comments sought from MHA (PM Divn.) on 09.12.2020. MHA vide letter dated 22.12.2020 has requested Home Department, Govt. Of West Bengal to provide copies of the request letter of West

	01/53/8/54584/AM 21/S-147/IC [052100850557AM 21]		Required by West Bengal Armed Police for Demonstration as per Tender Ref No: WBP/DIG(AP)BKP/N IT-44I/2020- 21;Dated: 07 th Sep 2020 (2) 1 Unit. Digital Night Vision Goggles				Bengal Armed Police for conducting demonstration of one unit of DNVG, supply order and end user certificate for use of one unit of Digital Night Vision Goggles to this Ministry for processing the proposal further. Reminders sent to Home Department, Govt. Of West Bengal by MHA on 03.03.2021 and 25.05.2021.
124.	Culminating Technologies, Allahabad 01/53/8/E/AM20/C -27/IC [052100850445AM 20]	28.11.19	1 No. Night Vision Device	900510 00	14000 0	Trading	DRDO vide e-mail dated 29.01.2020 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on 21.02.2020. DDP vide email dated 23.09.2020 informed that the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments may be sought from the concerned Service, directly. Accordingly, comments sought from MHA (PM Divn.) on 11.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 dated 22.12.2020 informed that import is being done for use of Indian Coast Guard. However, PM Division deals with proposals in respect of CAPFs/SPOs for grant of import permission for import of restricted items. Hence, the proposal is returned and matter may be taken up with the Ministry concerned. The Committee decided to refer the case to Coast Guard division in MHA for comments.

							Hence, case forwarded to MHA (Coastal Security) on 20.01.2021. Reminders sent on 04.08.2021, 30.09.2021, 27.10.2021, 15.12.2021.
125.	KAPRI CORP HQRXIMLAPPLY 00114116AM22	14.06.21	100 Nos Cartridges (Model: ABL 2000) (Part No. 3476- 2001) 1 Nos Arm Disruptor Including Standard Accessories (Model: ABL 2000) (Part No. 3340-1150)	930690 00	16,93, 511.7 9	AU	Comments sought from MHA on 17.06.2021. MHA vide letter dated 24.06.2021 has sought supply order placed by Punjab Police. MHA vide letter dated 30.09.2021 informed that Home Department, Govt. Of Punjab has furnished supply order on 23.08.2021. Further, the firm's IEC has been referred to MHA on 04.10.2021. MHA informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.
126.	ALPHA DESIGN TECHNOLOGIES PRIVATE LIMITED, BANGALORE HQRXIMLAPPLY 00099278AM22	25.05.21	6 Nos CORNERSHOT SYSTEM FOR 9mm GLOCK 19 PISTOL WITH ACCESSORIES	930591 00	16,93, 536	AU	Comments sought from MHA on 03.06.2021. MHA vide email dated 21.06.2021 has sought some documents from the firm. Reply from firm referred to MHA vide email dated 23.07.2021. Reminder sent to MHA vide email dated 10.08.2021. MHA vide letter dated 30.09.2021 informed that comments from security agency are awaited. MHA informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.
127.	PRECITEX EQUIPMENTS (PVT.) LTD. HQRXIMLAPPLY 00142171AM22	19.07.21	2500 Nos Telescopic sights for fitting to arms	901310 10	18750 000	Trading	Comments sought from MHA on 04.08.2021. MHA vide OM dated 13.08.2021 has requested information regarding the end user. DL issued to the firm on 26.08.2021. Reminder sent to firm on 25.09.2021. Reply from firm referred to MHA on 03.11.2021. MHA vide OM dated 23.11.2021 informed that they are not concerned

							with the matter. The Committee decided to refer to case to DDP. Case referred to DDP on 30.11.2021. DDP vide email dated 10.12.2021 informed that the firm may be requested to apply directly to DDP for grant of import license. In view of the above, the Committee decided to Close the case.
128.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY 00153309AM22	03.08.21	5 Nos Other sporting, hunting or target- shooting shotguns, including combination shotgun-rifles	930320 00	35000 0	Trading	Comments sought from MHA on 10.08.2021. MHA vide letter dated 10.12.2021 has sought some information/clarification from the firm.
129.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY 00148002AM22	27.07.21	300000 nos. cartridges and parts thereof	930630 00	10485 00	AU	Comments sought from MHA on 10.08.2021. MHA vide letter dated 12.08.2021 has sought some documents from the firm. DL issued to the firm on 19.08.2021. The reply from firm referred to MHA vide email dated 27.08.2021. MHA informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.
130.	DINEX INDIA PRIVATE LIMITED, DEHRADUN	03.08.21	15000 nos. 5.56X45MM BLANK AMMUNITION	930630 00	42500 0	Trading	Comments sought from MHA on 10.08.2021. MHA vide letter dated 12.08.2021 has sought some documents from the firm. DL issued to the firm on 18.08.2021. Reminder sent on

	HQRXIMLAPPLY 00125933AM22						30.09.2021. MHA vide OM dated 07.09.2021 had sought some clarification from the firm. Reply from firm referred to MHA on 30.09.2021. MHA vide letter dated 10.12.2021 has sought some information/clarification from the firm.
131.	JAGDAME STORE, KOLKATA HQRXIMLAPPLY 00153944AM22	04.08.21	1 No NIGHT VISION BINOCULAR	900510 00	86710	Trading	Comments sought from MHA on 10.08.2021. MHA vide OM dated 26.08.2021 has informed that the item is being imported for use of Indian Coast Guard, Whereas, MHA (PM division) deals with the proposals in respect of CAPFs/SPOs/Uts. The Committee decided to refer the case to Coast Guard division in MHA for comments. Hence, case forwarded to MHA (Coastal Security) on 02.09.2021. Reminders sent on 30.09.2021 and 15.12.2021.
132.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY 00168458AM22	23.08.21	300000 nos. NEUTRO++EVO INE ROSSO 127012N	930630 00	12000 00	AU	Comments sought from MHA on 10.09.2021. Reminder sent to MHA on 30.09.2021. The firm has withdrawn this application. In view of the above, the Committee decided to Close the case.
133.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY 00168651AM22	23.08.21	300000 Nos NEUTRO++EVO INE ROSSO 127012N	930630 00	10500 00	AU	Comments sought from MHA on 10.09.2021. Reminder sent to MHA on 30.09.2021. MHA vide letter dated 10.12.2021 has sought some information/clarification from the firm.

134.	PLR SYSTEMS PRIVATE LIMITED, Ahmedabad HQRXIMLAPPLY 00194660AM22	27.09.21	1450 nos. BARREL ASSY, BLADE FRONT SIGHT S. ASSY, BAR, FRONT SIGHT etc.	930591 00	17822 52.2	AU	Comments sought from MHA on 29.09.2021. MHA vide letter dated 13.12.2021 has sought some information/ documents from the firm.
135.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00185940AM22	17.09.21	775 nos. Revolvers and Pistols, other than those of heading 9303 or 9304 (Slide G19 (VAR1) assembled, Spacer sleeve, Spring cups, Spring-loaded bearing, Slide cover plate etc.)	930200 00	46874 02.72	Trading	Comments sought from MHA on 13.10.2021.
136.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00182269AM22	12.09.21	154 nos. Spare Part of Glock 19 Gen 3 Pistol - BARREL G 19(VAR1), RECOIL SPRING ASSEMBLED 1, FIRING PIN, SPACE SLEEVE etc.	930200 00	25703 5.85	Trading	Comments sought from MHA on 13.10.2021.
137.	COUNTER MEASURES	12.09.21	40 Nos 1 Nos Slide	930200 00	17345 60	Trading	Comments sought from MHA on 13.10.2021.

	TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00182266AM22		Assembledn1 Nos Frame Assembledn3 Nos Magazines AssemblednAbove parts encompassed in 1x Upper Assembly, 1x Lower Assembly, 3x Magazine for GLOCK 19X Pistol set Caliber 9x19mm (Semi Knocked Down Parts)				
138.	DINEX (INDIA) PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY 00240695AM22	03.11.21	11 sets PARTS OF CAR MOUNT 15 ROUNDS REMOTE CONTROLLED LAUNCHER	KORE A, REPUBLIC OF	5E+0 6	FOR MANUFACTURING CAR MOUNT LAUNCHER FOR ONWARD SUPPLY TO CRPF	Comments sought from MHA on 05.11.2021. MHA informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.
139.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI,	01.10.21	50 nos. Revolver s and Pistols, other than those of heading 9303 or 9304 (Semi	930200 0 0	21682 00	Raw Material Import as SKD for Assembly Operation	Comments sought from MHA on 05.11.2021. MHA informed the Committee in its meeting No. 07/AM22 that the case is under examination with them.

	TAMILNADU. HQRXIMLAPPLY 00199989AM22		Knocked down kits of Glock19X (9x19mm) Pistol set 1xUpper Assembly, 1xLower Assembly, 3 x Mags)			s at our Licensed Manufact uring premises - Office of the Director General of Police, Shillong, Meghalay a	
140.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00199982AM22	01.10.21	50 nos. CZ Scorpion EVO3 A1? 9x19mm ? SKD Parts comprising of One Lower Assembly, 1 Upper Assembly, 3 Mags	930591 00	23436 00	Raw Materiua l Import as SKD Parts for assembly operation s at our Licensed Manufac turing Premesis	Comments sought from MHA on 30.11.2021.
141.	PLR SYSTEMS PRIVATE LIMITED	26.11.21	372 Nos Parts and accessories of revolvers or pistols	930510 00 930591	10693 99.97	For Supply to Telangan	Comments sought from MHA on 03.12.2021.

	HQRXIMLAPPLY 00265972AM22		and of military weapons of heading 93.01	00		a Police	
Part 11	DDP						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
142.	Veda Defense Systems Pvt. Ltd., Delhi 01/53/8/E/AM20/V -55/IC [052100850792AM 20]	06.03.20	20 Nos UAV components	854370 99	--	AU	The Committee decided to refer the case to DDP. Comments sought from DDP on 22.04.2021. DDP vide email dated 22.04.2021 has sought some clarification from the firm. Reminders sent to firm on 04.08.2021, 30.09.2021, 30.10.2021. The Committee decided to reject the case due to no reply from the firm.
143.	JUGAPRO INDIA PRIVATE LIMITED, GURUGRAM HQRXIMLAPPLY 00180329AM22	07.9.21	1 Set Aeroplanes and other aircraft, of an unladen weight not exceeding 2,000 kg (Drone hunter platform)	880220 00	10000 00	DEMON STRATI ON TO DEFEN ECE FORCES AND OTHER S	Comments sought from DGCA on 10.09.2021. Reminder sent to DGCA on 30.09.2021, 27.10.2021 and 08.11.2021. DGCA informed the Committee in its meeting No. 07/AM22 that they are not concerned with the matter. The Committee decided to refer the case to DDP. Application referred to DDP on 30.11.2021. DDP vide email dated 10.12.2021 informed that the firm may be

							requested to apply directly to DDP for grant of import license.
							In view of the above, the Committee decided to Close the case.
Part 12	M/o P&NG						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
144.	P. A. S PETRO PRODUCT HQRXIMLAPPLY 00139830AM22	15.7.21	1000 MT of Solvent 125/240 (Petroleum Hydrocarbon Solvent), 1000 MT of Kerosene and 1000 MT of Kerosene Intermediate	271020 90	14400 7500	AU	Comments sought from M/o P&NG on 16.07.2021 Firm was requested to furnish technical specifications vide email dated 16.07.2021. Firm replied directly to M/o P&NG vide email dated 20.07.2021. Reminder sent to M/o P&NG vide email dated 02.08.2021. M/o P&NG vide email dated 19.08.2021 has sought latest technical specification for the items to be imported from the firm. Reply from firm referred to M/o P&NG vide email dated 07.09.2021. Reminder sent to M/o P&NG on 30.09.2021. M/o P&NG informed the Committee in its meeting No. 08/AM22 that the case is under examination with them.
145.	RISHAB TRADING COMPANY, BANGALORE HQRXIMLAPPLY 00219954AM22	21.10.21	4000 MT HYDROCARBON SOLVENT (125/140) 1000 MT MINERAL	271019 20 271019 90	18848 0000	AU	Comments sought from M/o P&NG on 25.10.2021. The firm has been requested to submit technical specifications of the items to be imported on 25.10.2021. The firm responded on 26.11.2021. M/o P&NG informed the Committee in its meeting No. 08/AM22

			HYDROCARBON OIL				that the case is under examination with them.
146.	THE AUTOMOTIVE RESEARCH ASSOCIATION OF INDIA, PUNE HQRXIMLAPPLY 00239839AM22	02.11.21	26170 kgs. And 400 ltrs, EURO VI Gasoline, EURO IV Gasoline, EURO III Diesel, EURO IV Diesel etc.	271012 41, 271020 20	97799 33.2	AU	Comments sought from M/o P&NG on 05.11.2021. M/o P&NG informed the Committee in its meeting No. 08/AM22 that the case is under examination with them.
147.	HONDA MOTORCYCLE AND SCOOTER INDIA PVT LTD, GURGAON HQRXIMLAPPLY 00236398AM22	30.10.21	2295 gms. Gasoline, EURO-6 Cert Fuel E10	271012 41	10478 28.15	AU	Comments sought from M/o P&NG on 02.11.2021. M/o P&NG informed the Committee in its meeting No. 08/AM22 that the case is under examination with them.
148.	TATA MOTORS LIMITED HQRXIMLAPPLY 00249379AM22	11.11.21	400 Kgs Diesel, B100 (RME) acc. to EN14214 (Full Version)	382600 00	7,90,00 00.00	AU	Comments sought from M/o P&NG on 12.11.2021. M/o P&NG informed the Committee in its meeting No. 08/AM22 that the case is under examination with them.
149.	RENAULT NISSAN AUTOMOTIVE INDIA PRIVATE LIMITED HQRXIMLAPPLY	15.11.21	2000 Ltrs ULG E10 EURO6 CERT F200L	271012 90	59684 5	AU	Comments sought from M/o P&NG on 17.11.2021. M/o P&NG informed the Committee in its meeting No. 08/AM22 that the case is under examination with them.

	00254274AM22						
150.	YOUNG BUHMWOO INDIA COMPANY PRIVATE LIMITED, KANCHIPURAM HQRXIMLAPPLY 00257148AM22	17.11.20 21	3240 MT MICSOL 1820 / SOLVENT 178/194, ISOPAR H / SOLVENT 178/189 and ISOPAR H / SOLVENT 178/189	271012 90	40950 0000	AU	Comments sought from M/o P&NG on 22.11.2021. M/o P&NG informed the Committee in its meeting No. 08/AM22 that the case is under examination with them.
151.	INDIA YAMAHA MOTOR PRIVATE LIMITED, DELHI HQRXIMLAPPLY 00268806AM22	29.11.20 21	1100 Ltrs. CEC RF- 02-08 (Euro V Reference Gasoline Fuel)	271012 41	32750 0	For Emission Testing and R&D Experim ental Testing	Comments sought from M/o P&NG on 29.11.2021. M/o P&NG informed the Committee in its meeting No. 08/AM22 that the case is under examination with them.
152.	HORIBA INDIA PRIVATE LIMITED HQRXIMLAPPLY 00272892AM22	19.11.21	516 Ks Diesel, EURO-6 Cert. Fuel B7	271020 20	41192 2.8	AU	Comments sought from M/o P&NG on 02.12.2021. M/o P&NG informed the Committee in its meeting No. 08/AM22 that the case is under examination with them.
153.	HORIBA INDIA PRIVATE	19.11.21	306 Kgs Gasoline, EURO-6	271012	60548	AU	Comments sought from M/o P&NG on 03.12.2021.



	LIMITED HQRXIMLAPPLY 00273099AM22		Cert. Fuel E10 306 Kgs CEC-RF-02-08 E5 (EURO V Gasoline)	41	1.82		M/o P&NG informed the Committee in its meeting No. 08/AM22 that the case is under examination with them.
Part 13	DoT						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
154.	Airports Authority of India, Delhi 01/53/8/54438/AM 21/A-76/IC [052100850522AM 21]	06.11.20	(1) 10 Nos. VHF Transmitters (2) 10 Nos. VHF Receivers	852550 10	28880 15.06	AU	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing. Import Licence No. SR-2018104951 dated 13.06.2019 (attached under reference) was valid upto 12.12.2019. Reminders sent to the firm on 29.09.2021 and 29.10.2021. The Committee decided to send a reminder to the firm.
155.	Airports Authority of India, Delhi 01/53/8/54439/AM 21/A-77/IC [052100850523AM 21]	07.11.20	(1) 390 Nos. VHF Transmitters (2) 390 Nos. VHF Receivers	852550 10	11263 2587.22	AU	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing. Reminders sent to the firm on 29.09.2021 and 29.10.2021. The Committee decided to send a reminder to the firm.

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Part 14	DoT and DGCA						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
156.	Manoj dodda., Vijayawada 01/53/8/54599/AM 21/M-84/IC [042100850616AM 21]	10.12.20	1 Nos drone for individual student project	015301 5344	3000. 00	AU	M/o Civil Aviation vide email dated 03.12.2021 informed that the import may be respectfully denied. In view of the above, the Committee decided to Reject the case.
157.	San Marine 01/53/8/54866/AM 21/S-169/IC [262100850228AM 21]	27.01.21	1 Nos 4KW Radar	852610 00	47049 7.00	AU	The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 31.03.2021. Reminders sent to DGCA on 09.09.2021, 04.10.2021 and 27.10.2021. Application referred to M/o Civil Aviation on 03.12.2021. Comments sought from DoT on 01.02.2021. DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an import license/ Clearance the concerned Regional Licensing Office (RLO) of WPC Wing. Reminders sent to firm on 31.03.2021 and 29.09.2021 and 29.10.2021. The Committee decided to send a reminder to the firm.

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158.	Trithi Robotics Pvt Ltd., Karnataka 01/53/8/53977/AM 21/T-29/IC [072100850187AM 21]	17.08.20	50 CTN Precision Agriculture Spray Drone	842482 00	3.7	Trading	Comments received from DoT vide letter dated 01.11.2021. DGCA vide email dated 03.12.2021 requested the firm to explore and use drones made by Indian start-ups under make in India ATMANIRBHAR BHARAT. In view of the above, the Committee decided to Reject the case.
159.	iTrontik Smart Systems Pvt Ltd., Maharashtra 01/53/8/54098/ AM21/I-20/IC [052100850431AM 21]	08.09.20	1 Unit Transmitter	950300 90	.02	Trading	Comments sought from DoT on 10.09.2020. DoT vide letter dated 8.12.2020 has sought information from the firm. Firm's reply has been referred to DoT vide email dated 09.12.2020. DoT vide letter No. R-11020/05/2016-PP dated 12.01.2021 stated that the requisite details have not been provided by the firm and requested to provide category of model/technical literature and RF specifications of the equipment proposed to be imported for further examination. The firm replied vide email dated 13.01.2021. DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an ETA and subsequently import license/Clearance the concerned respective RLO of WPC wing. Reminder sent to firm on 29.09.2021 and 29.10.2021. Comments sought from DGCA on 10.09.2020. Reminder sent to DGCA on 29.09.2021 and 27.10.2021. Application referred to M/o Civil Aviation on 03.12.2021.
160.	Danny Dsouza.,	04.02.21	1 Unt Marine Radar	852610	23550	AU	Recommended by DoT vide letter dated 18.02.2021.

	Thane 01/53/8/54937/AM 21/D-36/IC [032100850477AM 21]		JMR-9225-6XC	00	00.00		The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 17.03.2021. Reminders sent to DGCA on 02.06.2021, 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021.
161.	Axis Video Systems India Pvt Ltd., Karnataka 01/53/8/54956/AM 21/A-122/IC	08.02.21	3 Nos Radar Detector	852610 00	13177 1.00	AU	Recommended by DoT vide letter dated 18.02.2021. Comments sought from DGCA on 17.03.2021. Reminders sent to DGCA on 02.06.2021, 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021.
162.	Davesmen India Pvt Ltd., Kolkata 01/53/8/55251/AM 21/D-40/IC [022100850269AM 21]	03.03.21	100 Nos BS 9000 Backsense	852610 00	27176 32.24	Trading	Comments sought from DoT on 24.03.2021. DoT vide letter dated 24.09.2021 has directed the firm to obtain ETA Certificate and import clearance subsequently. DL issued to the firm on 29.09.2021. Reminder sent to the firm on 29.10.2021. Comments sought from DGCA on 24.03.2021. Reminders sent to DGCA vide emails dated 09.09.2021, 30.09.2021 and 27.10.2021. Application referred to M/o Civil Aviation on 03.12.2021.



163.	Davesmen India Pvt Ltd., Kolkata 01/53/8/55328/AM 21/D-43/IC [022100850272AM 21]	12.03.21	20 Nos BS-8000 Programmable Radar System	85261000	753542.45	Trading	Comments received from DoT vide letter dated 13.12.2021.
							Comments also sought from DGCA on 24.03.2021. Reminder sent to DGCA on 29.09.2021 and 27.10.2021. Application referred to M/o Civil Aviation on 03.12.2021.
164.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY 00029519AM22	29.04.21	10 Nos Radar Apparatus	85261000	111103	R&D	Comments sought from DoT on 23.06.2021. DoT vide letter dated 26.07.2021 has informed that the firm needs to obtain import license/ clearance from the concerned Regional Licensing Office (RLO) of the WPC wing. DL issued to the firm on 19.08.2021. The reply from the firm referred to DoT vide email dated 27.08.2021. DoT vide letter dated 02.09.2021 has informed that firm needs to obtain ETA and subsequent import license/clearance for the product from concerned RLO of WPC Wing. Reminder issued to the firm on 21.09.2021 and 21.10.2021. The Committee decided to send a reminder to the firm.
							Comments sought from DGCA on 16.08.2021. Reminder sent to DGCA on 30.09.2021 and 27.10.2021.
							Application referred to M/o Civil Aviation on 03.12.2021.
165.	ELCOME INTEGRATED SYSTEMS	30.3.21	1 Set RADAR	85261000	1056000	Trading	Comments sought from DoT on 24.06.2021. DoT has sought clarification from the firm. Clarification sent to DoT

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	PRIVATE LIMITED HQRXIMLAPPLY 00001997AM22		NAUTOSCAN NX, 25KW X-BAND UP WITH 8 FEET ANTENNA COMPLETE WITH ALL ACCESSORIES				vide email dated 17.11.2021. Comments sought from DGCA on 16.08.2021. Comments received from DGCA vide email dated 16.09.2021.
166.	S.V. INDUSTRIAL & MARINE SERVICES HQRXIMLAPPLY 00019130AM22	15.4.21	1 no Radar apparatus	852610 00	13717 7.5	Trading	Recommended by DoT vide letter dated 14.07.2021. Comments sought from DGCA on 16.08.2021. Reminder sent to DGCA on 30.09.2021 and 27.10.2021. Application referred to M/o Civil Aviation on 03.12.2021.
167.	SAVTOA SOFTWARE TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY 00010977AM22	12.4.21	1 no Radar apparatus	852610 00	27121 3	AU	Comments sought from DoT on 24.06.2021. DoT vide letter dated 13.08.2021 has informed that the firm needs to obtain import license/clearance from the concerned RLO of WPC Wing. Reminder sent to the firm on 26.10.2021 and 25.11.2021. Comments sought from DGCA on 16.08.2021. Reminder sent to DGCA on 30.09.2021 and 27.10.2021. Application referred to M/o Civil Aviation on 03.12.2021.
168.	DITYAN SERVICES (OPC) PRIVATE LIMITED	01.9.21	1 No DRONE UAV AND ITS PARTS AS PER PROFORMA	880100 90	32350 24	INSPECTION SERVICES	Comments sought from DoT on 08.09.2021. DoT has informed to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019.

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	HQRXIMLAPPLY 00174706AM22		INVOICE				Comments sought from DGCA on 08.09.2021. Reminder sent to DGCA on 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021.
169.	ICOMM TELE LIMITED, HYDERABAD HQRXIMLAPPLY 00176568AM22	02.9.21	1 Set Radar apparatus	852610 00	27770 60.8	DEMON STRATI ON TO AIR FORCE HQ	Comments sought from DoT on 09.09.2021. DoT vide letter dated 24.09.2021 has requested the firm to obtain an import license / Clearance from the concerned RLO of WPC Wing. DL issued to the firm on 29.09.2021. Reminder sent to the firm on 29.10.2021. Comments sought from DGCA on 09.09.2021. Reminder sent to DGCA on 30.09.2021 and 27.10.2021. Application referred to M/o Civil Aviation on 03.12.2021.
170.	INDIAN INSTITUTE OF TECHNOLOGY KANPUR, KANPUR HQRXIMLAPPLY 00227993AM22	27.10.21	4 sets Radar Apparatus (ARS 430 RDI Prototype Long Range Radar sensor sample 77 GHz with output of RDI data over BR- Ethernet)	852610 00	12015 00	AU	Comments sought from DoT on 05.11.2021. Comments sought from DGCA on 05.11.2021. Application referred to M/o Civil Aviation on 03.12.2021.

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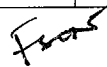
171.	SUMMITGAMES DIGITAL ENTERTAINMEN T (OPC) PRIVATE LIMITED, THANE HQRXIMLAPPLY 00193362AM22	24.9.202 1	1 no. DJI MAVIC AIR 2 CAMERA DRONE	880220 00	80716 .7	Others - Travel Photogra phy and Videogra phy	M/o Civil Aviation vide email dated 03.12.2021 informed that the import may be respectfully denied. In view of the above, the Committee decided to Reject the case.
Part 15	DGCA						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
172.	Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/ AM20/H-14/IC [052100850325AM 20]	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	732690 99 750890 90 841191 00	64.8	AU	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance. Reminder sent to DGCA on 04.10.2021. DGCA vide email dated 22.10.2021 has informed that the applicant may be not be a DGCA approved organization to import such items. Therefore, applicant may be advised to approach to DGCA for NOC prior import permission. DL issued to the firm on 25.10.2021. Reminder sent to the firm on 24.11.2021. The Committee decided to send a reminder to the firm.

173.	Ruthra Moorthy, Chennai 01/53/8/E/ AM20/R-53/IC [042100850733AM 20]	02.01.20	1 No. Eachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	950300 90	.02	AU	Comments sought from DGCA on 10.01.2020. Reminders sent to DGCA vide email dated 17.09.2020 and 03.11.2020. DGCA vide email dated 05.11.2020 has sought some information from the firm. Reminders sent to firm on 09.03.2021, 04.08.2021, 30.09.2021 and 30.10.2021. The Committee decided to send a reminder to the firm.
174.	Praphulla Raj Singh., Telangana 01/53/8/55314/AM 21/P-75/IC [052100850848AM 21]	10.03.21	1 Nos Aircraft	880220 00	82320 00.00	AU	Comments sought from DGCA on 15.03.2021. Reminders sent to DGCA on 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021.
175.	S S Trading Corporation, Delhi HQRXIMLAPPLY 00029417AM22	29.04.21	32000 Nos 350g Meteorological balloons	880100 20	95,03, 520.0 0	Trading	Recommended by Indian Meteorological Department vide email dated 17.05.2021. Comments sought from DGCA on 05.05.2021. Reminder sent to DGCA on 19.07.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021.
176.	NILSAN NISHOTECH SYSTEM PRIVATE LIMITED	16.7.21	6000 MT SS TUBE welded – S31603	880100 90	46787 67	AU	Comments sought from DGCA on 20.07.2021. Reminders sent to DGCA on 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021.

	HQRXIMLAPPLY 00140809AM22						
177.	HORIZON MANUFACTURING PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY 00185745AM22	16.9.21	10000 nos. Model Remotely Piloted Aircraft System. Below 25 kgs weight.	880220 00	40000 000	Trading	Comments sought from DGCA on 20.09.2021. Reminder sent to DGCA on 30.09.2021, 27.10.2021 and 08.11.2021. DGCA vide email dated 30.11.2021 has informed that applicant may be advised to approach to DGCA for necessary import permission / NOC.
178.	SATYAJIT PATNAIK, HQRXIMLAPPLY 00227605AM22	27.10.20 21	1 no. Micro Drone	880100 90	74890 .4	AU	Comments sought from DGCA on 05.11.2021. The Committee decided to seek details regarding import from the firm. DL issued to the firm on 30.11.2021.
179.	Studio Chintala, Bangalore HQRXIMLAPPLY 00257972AM22	18.11.20 21	1 UNITS DJI Mini 2, 249 grams, Nano Drone	880220 00	599	AU	M/o Civil Aviation vide email dated 03.12.2021 informed that the import may be respectfully denied. In view of the above, the Committee decided to Reject the case.
Part 16	Department of Biotechnology						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
180.	MANIPAL ACADEMY OF HIGHER	04.5.21	1000 Nos Drosophila	106900 0	49497 5	AU	Comments sought from D/o Biotechnology on 30.06.2021. D/o Biotechnology vide email dated 23.08.2021 has informed that the

	EDUCATION HQRXIMLAPPLY 00032481AM22		melanogaster				applicant need to submit the minutes of the IBSC meeting (not more than 1 year old) wherein the proposal for import of other 597 lines (1000-403) of D.melanogaster has been deliberated and approved and duly signed by all the IBSC members.MTA/ Quotation invoice/ consent letter from HHMI, Janelia campus, USA for procurement of other 597 Drosophila lines (or a total of 1000 lines) should be provided. DL issued to the firm on 26.08.2021. Reminder sent to the firm on 25.09.2021. The Committee decided to send Final Reminder to the firm.
181.	MANIPAL ACADEMY OF HIGHER EDUCATION HQRXIMLAPPLY 00143010AM22	20.7.21	1000 Nos Transgenic fruit fly lines(Drosophila Melanogaster from Bloomington Drosophila Stock Center (BDSC) USA	106900 0	47502 0	AU	Comments sought from D/o Biotechnology on 20.07.2021. D/o Biotechnology vide email dated 23.08.2021 has informed that the applicant needs to submit minutes of IBSC meeting wherein Risk category, no. of lines, quantity as well as Resource Centre for import has been clearly defined for the proposal, deliberated, approved and duly signed by all the members. DL issued to the firm on 26.08.2021. Reminder sent to the firm on 25.09.2021. The Committee decided to send Final Reminder to the firm.
182.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH, BANGALORE HQRXIMLAPPLY 00153699AM22	04.8.21	5000 VIALS Drosophila melanogaster flies stocks	106900 0	19214 56	AU	Comments sought from D /o Biotechnology on 05.08.2021. D/o Biotechnology vide email dated 29.08.2021 informed that the submitted IBSC certificate states the approval for only 2700 lines, whereas applicant is seeking permission for import of 5000 lines. Hence applicant is requested to provide clarification regarding the discrepancy in number of Drosophila lines to be imported. DL issued to the firm on 31.08.2021. Reminder sent to the firm on 30.09.2021.

							The Committee decided to send Final Reminder to the firm.
183.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH, DELHI HQRXIMLAPPLY 00203205AM22	5.10.2021	512 vials Drosophila Melanogaster Flies	106900 0	18421 4.4	AU	Comments sought from D/o Biotechnology on 7.10.2021. D/o Biotechnology informed the EFC in its meeting No. 06/AM22 dated 26.10.2021 that the institute is required to submit the latest IBSC approval on the import. DL issued to the firm on 27.10.2021. Reminder sent to the firm on 26.11.2021. The Committee decided to send Final Reminder to the firm.
184.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH, MUMBAI HQRXIMLAPPLY 00239199AM22	1.11.2021	400 vials Drosophila Flies	106900 0	8900	AU	Recommended by D/o Biotechnology email dated 30.11.2021. For Ex-post facto Approval.
185.	Regional Centre for Biotechnology, Faridabad HQRXIMLAPPLY 00254710AM22	16.11.2021	2000 nos. Drosophila (Pomace Fly) Lines	106900 0	79730 0	AU	Recommended by D/o Biotechnology email dated 30.11.2021. For Ex-post facto Approval.
Part 17	D/o Food & PD						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
186.	Andante Foods LLP, Bangalore	06.08.20	(i) 86320 litres Used Vinegar	22090090	5.26360	AU	Comments sought from D/o Food & PD on 29.10.2020.





	01/53/8/53907/AM 21/A-23/IC [072100850182AM 21]		(128,960 litres as revised by firm vide email dt.18.08.2020) (ii) 457 Nos. Empty Barrels (686 pieces as revised by firm vide email dt.18.08.2020)	392330 90	(7.860 56.67 as revise d by firm vide email dt.18. 08.20 20)		Reminders sent to D/o Food & PD vide emails dated 02.11.2020, 29.12.2020, 09.03.2021, 04.08.2021, 30.09.2021 and 27.10.2021.
Part 18	MSME						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
187.	JELL PHARMACEUTIC ALS PVT. LTD., MUMBAI HQRXIMLAPPLY 00202206AM22	4.10.202 1	200000 Kgs NATURAL INCENSE STICK IN VARIOUS SIZE (UNPERFUMED)	330741 00	13392 000	FOR PURPOS E OF MANUF ACTURI NG PERFUM ED INCENS E STICK FOR EXPORT MARKE T	Comments sought from MSME on 7.10.2021.

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188.	KAMATH TRADING HOUSE, GUJARAT HQRXIMLAPPLY 00213158AM22	15.10.20 21	80 MT INCENSE POWDER	330741 00	41483 6	Others - MERCH ANTIN G TRADE	Comments sought from MSME on 03.11.2021
Part 19	Department of Agriculture, Cooperation and Farmers' Welfare						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
189.	Arceli Agribiz Pvt. Ltd., Ahmedabad 01/53/8/E/AM20/A -80/IC [032100850409AM 20]	15.10.19	100 Kgs Industrial Hemp Seeds, used for growing fiber	120799 90	1.000 00	AU	Comments sought from D/o A,C&FW on 18.10.2019. Reminders sent to D/o A,C&FW vide emails dated 17.08.2020, 05.09.2020, 02.11.2020, 09.03.2021, 21.06.2021, 04.08.2021 and 27.10.2021.
190.	Nikunj Malaviya, Surat 01/53/8/53685/AM 21/N-7/IC	24.06.20	3000 MTs. Unflavoured Supari Betel Nut	210690 30	2.513 00	Trading	Comments sought from D/o A,C&FW on 02.07.2020. Reminders sent to D/o A,C&FW vide emails dated 17.08.2020,

	[522100850007AM 21]		Product from Vietnam.				17.09.2020, 02.11.2020, 09.03.2021, 04.08.2021 and 27.10.2021.
191.	Indus Biotech Pvt. Ltd. Pune, Maharashtra 01/53/8/54640/AM 21/I-29/IC [052100850576AM 21]	19.12.20	5000 Kg. Grape Seeds Dried	121190 19	41360 0	AU	Comments sought from D/o A,C&FW on 21.12.2020. Reminders sent to D/o A,C&FW vide emails dated 22.01.2021, 09.03.2021, 02.06.2021, 21.06.2021, 04.08.2021 and 27.10.2021.
192.	Meeta Agricorn Private Limited., Maharashtra 01/53/8/54339/AM 21/M-69/IC [032100850415AM 21]	16.10.20	100 kgs Maize Corn Seeds	100510 00	10000 0.00	Trading	Comments sought from D/o A,C&FW on 04.03.2021. Reminders sent to D/o A,C&FW vide emails dated 02.06.2021 and 21.06.2021. D/o A,C&FW vide email dated 23.06.2021 has advised the firm to submit the application in prescribed format through Seed EXIM portal. Reminders sent to firm on 04.08.2021, 27.10.2021 and 26.11.2021.
193.	WIZARD INTERNATIONA L HQRXIMLAPPLY 00113913AM22	14.6.21	12000 KGs Roots and Rhizomes :---- Agarwood	121190 80	79866 0000. 000	Trading	Comments sought from D/o A,C&FW on 15.06.2021. Reminders sent to D/o A,C&FW vide emails dated 21.06.2021, 04.08.2021, 23.09.2021 and 27.10.2021. D/o A,C&FW vide letter dated 08.11.2021 has sought some information from the firm.
194.	HERBAVEDA OVERSEAS HQRXIMLAPPLY	25.5.21	48 MT Costus-Root	121190 46	10000 0	SUPPLY ING TO PHARM ACY	Comments sought from D/o A,C&FW on 19.06.2021. The firm has been requested to submit supporting documents to their application vide email dated 19.06.2021.

	00101452AM22					FOR MEDICI NES	Reminders sent to the firm vide email dated 13.07.2021, 19.07.2021, 27.10.2021, 26.11.2021.
195.	NATURE AQUA DESIGN HQRXIMLAPPLY 00044969AM22	18.5.21	20000 nos. Others	601209 0	20000 0	Trading	Comments sought from D/o A,C&FW on 09.07.2021.
196.	SHAHI SPICES HQRXIMLAPPLY 00150388AM22	29.7.21	180 MT Other (POPPY SEED)	120770 90	30537 000	Trading	The Committee noted that the firm has applied for import of Poppy Seeds but mentioned HS Code for Melon Seeds (12077090) in their application. In view of the above, the Committee decided to seek clarification from the firm regarding the exact import item applied for by them. DL issued to the firm on 12.10.2021. Reminder sent to the firm on 12.11.2021.
197.	TERRA CHEMICALS CO., HYDERABAD HQRXIMLAPPLY 00158344AM22	9.8.21	400 gms VEGETABLE SEEDS	120991 90	64	AU	Comments sought from D/o A,C&FW on 11.08.2021. Reminder sent to D/o A,C&FW on 23.09.2021.
198.	KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE LIMITED HQRXIMLAPPLY 00173800AM22	30.8.21	50 Nos Rotary tiller	843280 20	79621 76	Trading	Comments sought from D/o A,C&FW on 08.09.2021. Reminder sent to D/o A,C&FW on 23.09.2021. Firm vide email dated 28.09.2021 has informed that they had intended to apply for import of Parts / Components under HS Code 84329090. DL issued to the firm to make required amendment in their application on 29.09.2021. Reminder sent to the firm on 29.10.2021.

199.	MAHESH SA HQRXIMLAPPLY 00187662AM22	18.9.21	400 MT GINGER FRESH	091011 10	48,00, 000	Trading	Comments sought from D/o A, C&FW on 09.11.2021.
200.	BTL EPC LIMITED, KOLKATA HQRXIMLAPPLY 00257310AM22	18.11.21	4357 nos. POWER / ROTARY TILLERS and PARTS/SPARES/CO MPONENTS OF POWER / ROTARY TILLER	843290 90	22217 650	Trading	Comments sought from D/o A, C&FW on 22.11.2021.
201.	SANTO LABS, HYDERABAD HQRXIMLAPPLY 00256948AM22	18.11.20 21	1 no. Rotary tiller	843290 90	97146 .13	AU	Comments sought from D/o A, C&FW on 22.11.2021.
202.	ANIL KUMAR SAH, ALIPURDUAR HQRXIMLAPPLY 00257936AM22	18.11.20 21	200000 kgs. BHUTANESE ORIGIN FRESH GINGER	701900 0	20225 00	Trading	Comments sought from D/o A,C&FW on 22.11.2021.

Part 20	Ministry of Power						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
203.	Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/ AM20/R-26/IC [052100850317AM 20]	07.08.19	5 nos. IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	271020 00	1.46	AU	M/o Power vide OM dated 23.11.2021 informed that it does not have any specific observation on the proposal of the applicant. The Committee decided to seek clarification from the firm regarding the ITC HS Code under which they intend to import.
Part 21	M/o Textiles						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
204.	SHARAL PULP & BOARDS, NAMAKKAL DIST, TN HQRXIMLAPPLY 00102373AM22	28.5.21	5000 Nos SYNTHETIC MIXED COTTON RAGS IN MUTILATED FORM	631090 90	38500 000	AU	Comments sought from M/o Textiles on 24.06.2021. Reminders sent to D/o Textiles vide emails dated 09.09.2021 and 22.09.2021.
205.	LAKSHMI GUNNY STORE, KERALA HQRXIMLAPPLY 00201064AM22	2.10.2021	28000 nos. Jute sacking bags	630510 40,	61600 0	Trading	Comments sought from M/o Textiles on 06.10.2021.



Part 22	AERB						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
206.	Osaw Industrial Products Pvt Ltd, Ambala Haryana 01/53/8/54591/AM 21/O-7/IC [332100850012AM 21]	09.12.20	2.000- SET RSS5EU- Radioisotope(NRC/IAEA/EU Exempt Quantity Material	284440 00	47507 6	Trading	Comments sought from AERB on 16.12.2020. Reminder sent to AERB vide email dated 09.03.2021. Application referred to AERB again vide email dated 02.08.2021. AERB vide email dated 04.08.2021 has sought some information from the firm. Reminder issued to the firm vide DL dated 23.09.2021.
Part 23	MoEF&CC (SU Division)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
207.	SIDDHESH TIMBERS, MAHARASHTRA HQRXIMLAPPLY 00185458AM22	16.09.21	500 CUBIC METER (CBM) Sandalwood Rough logs	440399 22	15159 750	Trading	Comments sought from MoEF&CC (SU Divn) on 21.09.2021. MoEF (SU Div) vide OM dated 29.09.2021 had sought some information from the firm. Reply from the firm referred to MoEF (SU Div) vide email dated 14.10.2021. MoEF (SU Div) vide OM dated 02.11.2021 has sought some documents from the firm. The reply from the firm referred to MoEF&CC (SU Div) vide email dated 30.11.2021. MoEF&CC (SU Division) vide OM dated 13.12.2021has sought some clarification.

From

208.	ANJUM AROMATICS, BANGALORE HQRXIMLAPPLY 00196188AM22	28.9.2021	10,000 Kgs INDONESIAN SANDALWOOD (SANTALUM ALBUM)	44039922	7440000	AU	Comments sought from MoEF&CC (SU Divn) on 12.10.2021. MoEF (SU Div) vide OM dated 29.10.2021 had sought some information from the firm. Reply from the firm referred to MoEF&CC (SU Division) on 09.11.2021. MoEF&CC (SU Division) vide OM dated 02.12.2021 has sought comments from Development Commissioner, Indore, SEZ.
Part 24	D/o C&PC						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
209.	ALKYL AMINES CHEMICALS LIMITED Kurkumbh, Pune HQRXIMLAPPLY 00122750AM22	23.6.21	22500 MT DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	1551571875	AU	Recommended by D/o C&PC vide email dated 13.12.2021 for import of 15750 MT of Denatured Ethyl Alcohol for the year 2022. The Committee decided to Approve the case for import of 15750 MT of Denatured Ethyl Alcohol for the year 2022 subject to conditions mentioned in the D/o C&PC email dated 13.12.2021.
210.	ALKYL AMINES CHEMICALS LIMITED [Patalganga Plant]		6750 MT DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	46,17,25,312.50	AU	Comments sought from C&PC on 20.09.2021. D/o C&PC vide email dated 22.11.2021 has sought some information from the firm. The firm replied vide email dated 22.11.2021.



	HQRXIMLAPPLY 00186212AM22						
211.	V K PLASTICS, KERALA HQRXIMLAPPLY 00170851AM22	23.8.21	2 Nos WASTE PARINGS AND SCRAP OF POLYMRS OF STYREN	391510 00	10000 00	Manufac turing	Comments sought from C&PC and MoEF (HSMD) on 10.09.2021. D/o C&PC vide email dated 29.10.2021 has sought comments from MoEF (HSMD). Reminder sent to MoEF (HSMD) by C&PC vide email dated 06.12.2021. MoEF&CC (HSMD) vide email dated 15.12.2021 has sought some information from the firm.
212.	KKALPANA INDUSTRIES (INDIA) LIMITED, KOLKATA HQRXIMLAPPLY 00189472AM22	21.9.202 1	30000 MT PMMA Compound Waste/Scrap & Polyethylene Compound Waste/Scrap	391590 30/391 51000	15973 20000	AU	Comments sought from C&PC and MoEF (HSMD) on 24.09.2021. D/o C&PC vide email dated 29.10.2021 has sought comments from MoEF (HSMD). Reminder sent to MoEF (HSMD) by C&PC vide email dated 06.12.2021. MoEF&CC (HSMD) vide email dated 15.12.2021 has sought some information from the firm.
213.	BALAJI AMINES LIMITED, SOLAPUR HQRXIMLAPPLY 00239962AM22	2.11.202 1	25000 MT DENATURED ETHYL ALCOHOL	220720 00	1,43,8 3,00,0 00.00	AU	Comments sought from C&PC on 03.11.2021. C&PC vide email dated 03.11.2021 has sought some information from the firm. The firm replied vide email dated 12.11.2021. C&PC vide email dated 22.11.2021 has sought some information from the firm. The firm replied directly to D/o C&PC vide email dated 23.11.2021.

From

214.	CHIRAG ENTERPRISE HQRXIMLAPPLY 00246483AM22	09.11.21	3000.0 MT DENATURED ETHYL ALCOHOL	220720 00	15,95, 79,60 0.00	TO MANUFA CTURE REDUCE R/ INDUSTR IAL SOLVEN	Comments sought from C&PC on 10.11.2021. C&PC vide email dated 22.11.2021 has sought some information from the firm. Reply from firm referred to D/o C&PC vide email dated 23.11.2021.
215.	SOVISY SOLUTIONS HQRXIMLAPPLY 00249920AM22	12.11.21	1127 Nos PANEL MADE OUT OF UNSATURATED POLESTER RESIN USED FOR MAKING OF WATER STORAGE TANK	392510 00	9,87,4 38.50	Trading	Comments sought from C&PC on 12.11.2021. Application referred to C&PC again on 22.11.2021. C&PC vide email dated 06.12.2021 has sought some information from the firm. Comments sought from MoEF&CC (HSMD) on 12.11.2021. MoEF&CC (HSMD) vide email dated 15.12.2021 has sought some information from the firm.
216.	YELLOWSTONE CHEMICALS PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY 00255346AM22	9.11.202 1	30000 MT DENATURED ETHYL ALCOHOL	220720 00	1.813 E+09	AU	Comments sought from C&PC on 18.11.2021. C&PC vide email dated 06.12.2021 has sought some information from the firm.
217.	IOL CHEMICALS AND PHARMACEUTIC ALS LIMITED,	29.10.20 21	80000 MT DENATURED ETHYL ALCOHOL	220720 0	5.168 E+09	AU	Comments sought from C&PC on 22.11.2021.





	LUDHIANA HQRXIMLAPPLY 00224796AM22						
218.	AMNEAL PHARMACEUTIC ALS PRIVATE LIMITED HQRXIMLAPPLY 00274660AM22	03.12.21	1353.52 SDA 23A 190 PROOF	220720 00	3,53,0 27.83	AU	Comments sought from C&PC on 06.12.2021. C&PC vide email dated 06.12.2021 has sought some information from the firm. Firm replied to C&PC vide email dated 15.12.2021.
Part 25	Central Pollution Control Board (CPCB)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
219.	RAJ CERAMICS PROP. RAJ REFRACTORIES PRIVATE LIMITED HQRXIMLAPPLY 00034828AM22	07.05.21	1500 MT Aluminum dross	262040 10	68535 00	AU	Comments sought from M/o Mines on 06.07.2021. Reminder sent to M/o Mines vide email dated 28.07.2021. Application referred to CPCB on 26.08.2021 as per comments received from M/o Mines vide OM dated 19.08.2021. CPCB in the EFC Meeting No. 08/AM22 have furnished their comments. The Committee decided to request the firm to submit a copy of valid Consent to Operate issued by the State Pollution Control Board.

From

220.	HIRAKUD METALLICS, HQRXIMLAPPLY 00034175AM22	24.04.21	500 MT Aluminum dross	262040 10	90000 00	AU	Comments sought from M/o Mines on 06.07.2021. Reminder sent to M/o Mines vide email dated 28.07.2021. Application referred to CPCB on 26.08.2021 as per comments received from M/o Mines vide OM dated 04.08.2021. CPCB in the EFC Meeting No. 08/AM22 have furnished their comments. The Committee decided to request the firm to submit a copy of valid Consent to Operate issued by the State Pollution Control Board.
221.	B A METAL HQRXIMLAPPLY 00138873AM22	14.07.21	3000 MT Aluminum dross	262040 10	11182 5000	AU	CPCB in the EFC Meeting No. 08/AM22 has informed the following: “The unit may be considered for import of Aluminium Dross for processing as per Consent to Operate and Authorisation issued by SPCB/PCC.” The Committee examine the documents submitted by the firm and decided to allow the firm to import 3000 MT of Aluminium Dross subject to the conditions mentioned in the CTO issued by West Bengal Pollution Control Board dated 14.05.2018.
222.	BAHETI METAL AND FERRO ALLOYS LIMITED, DEHGAM, GUJARAT	06.08.21	500 MT ALUMINIUM DROSS	262040 10	56550 000	AU	Comments sought from M/o Mines on 10.8.2021. M/o Mines vide OM dated 20.09.2021 has stated that the Item (Aluminium Dross) to be imported is considered hazardous Waste as per the Hazardous and Other Wastes (Management & Trans – boundary Movement) Rules, 2016. Import of this item may create concern to the environment as after recovery of Aluminium metal, the

	HQRXIMLAPPLY 00155762AM22						remaining reject of the imported dross will consume valuable land resources by the process of secured land filling. They have also stated further comments may be obtained from the Central Pollution Control Board or the concerned State Pollution Control Board as the case may be. Accordingly, comments sought from CPCB on 30.09.2021.
223.	MNV METALS PRIVATE LIMITED, NEW DELHI HQRXIMLAPPLY 00206147AM22	07.10.21	4000 MT Aluminum dross	262040 10	29760 0	AU	Comments sought from M/o Mines on 22.10.2021. M/o Mines vide OM dated 08.11.2021 has informed that since aluminium dross is neither a mineral nor a metal, the matter under consideration doesn't come under the ambit of M/o Mines. However, considering the environmental concern, any further comments may be obtained from the CPCB or the concerned SPCB. Accordingly, comments sought from CPCB on 17.11.2021
Part 27	MoEF&CC (HSMD)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
224.	Techno Feeders, Kanpur. 01/53/8/E/ AM20/T-1/IC [052100850005AM 19]	23.03.19	(1) 150000 Quantity Zinc Dross (H S code 79020010) is by product of hot dip 81alvanizing process with minimum Zinc percentage 92. This is refined to produce	790200 10	168	AU	Comments sought from MOEF&CC (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s.Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC (HSMD) and requested to communicate them to apply with all relevant documents in MoEF&CC (HSMD). Hence, the firm is to apply for the NOC in MoEF&CC(HSMD). Reminders sent to MoEF&CC (HSMD) on 19.06.2020, 06.10.2020, 30.12.2020 and 09.03.2021 requesting for expediting the comments.

			Zinc metal and alloys. (2) 150000 Quantity Zinc Dross (H S Code 79020010)				MoEF (HSMD) vide email dated 21.06.2021 has sought some clarification and documents from the firm. Reminder issued to the firm vide DL dated 23.09.2021. The Committee decided to send a reminder to the firm.
225.	Inspec Oils Ltd, Kolkata 01/53/8/E/ AM20/I-42/IC [022100850215AM 20]	09.09.19	120 MTs Used Oil	271019 90	27.1	AU	M/o P&NG vide OM No. P-12019(11)/59/2019-Sup(E-34916) dated 24.08.2020 stated that the product under consideration for import is used oil and import of used oils is governed by Notification issued by ministry of Environment, Forests and Climate Change under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015 (G.S.R.No.395(E)). In addition to this, they stated that the subject product is used in lubricating oil and lubricating oils having similar or better specifications are being manufactured in India. The Committee also decided to send the application to MOEF&CC(HSMD) for their comments. Accordingly, comments sought from MOEF&CC (HSMD) on 02.09.2020. Reminder sent to MoEF (HSMD) on 23.09.2021.
226.	Amplus KN One Power Private Limited, Gurugram, Haryana, 01/53/8/54585/AM 21/A-91/IC [052100850558AM	09.12.20	174773.000- TKW International Renewable Energy Certificates (classified under HSN 49070090 by virtue of Circular No. 46/20/2018- GST dated 6 th June 2018)	490700 90	92813 46	Trading	Comments sought from MoEF (HSMD) on 24.12.2020 as per MNRE email dated 10.12.2020. Reminders sent to MoEF (HSMD) vide emails dated 09.03.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021. The Committee decided to send a reminder to the firm.

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227.	Upper India Inorganic Industries Ltd, Chandigarh 01/53/8/E/ AM20/U-7/IC [052100850610AM 20]	08.01.20	40 MTs Zinc Dross	262019 10	100.0	AU	The case has been forwarded to MOEF&CC (HSMD) on 16.11.2020 as per M/o Mines OM dated 22.04.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020, 09.03.2021, 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021. Reply from firm referred to MoEF&CC (HSMD) vide email dated 27.10.2021. MoEF&CC (HSMD) vide email dated 15.12.2021 informed that the firm does not require permission from MoEF&CC for import/export. The Committee decided to request the firm to submit a copy of valid Consent to Operate
228.	Rubamin Pvt. Ltd., Panchmahal 01/53/8/E/ AM20/R-59/IC [342100850153AM 20]	13.01.20	5000 MTs Zinc Dross	262019 10	8875. 0	AU	The case has been forwarded to MOEF&CC (HSMD) on 16.11.2020 as per M/o Mines OM dated 22.04.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020, 09.03.2021, 02.06.2021, 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021. The Committee decided to send a reminder to the firm.
229.	Innovae3d Pvt. Ltd., Maharashtra 01/53/8/E/ AM20/I-50/IC	18.01.20	50 Kgs Titanium Powder Metal Powder EOS Titanium Ti64	810820 00	17.7	AU	MOEF&CC(HSMD) vide email dated 16.09.2020 informed that the firm needs to apply online with MoEF&CC. Accordingly, the applicant was requested to apply online in MoEF&CC (HSMD) directly.

	[312100850286AM 20]						Firm has been requested to confirm the status of their application with MoEF (HSMD) vide DL dated 23.09.2021. The Committee decided to send a reminder to the firm.
230.	Innovae3d Private Limited, Maharashtra 01/53/8/53972/AM 21/I-15/IC [312100850278AM 21]	17.08.20	500 Kgs. Titanium Powder (Metal Powder EOS Titanium Ti64)	810820 00	199.1	AU	The firm has been requested vide email dated 22.09.2020 to apply online to MOEF&CC (HSMD). Link has also been provided to firm. Firm has been requested to confirm the status of their application with MoEF (HSMD) vide DL dated 23.09.2021. The Committee decided to send a reminder to the firm.
231.	Sahil Gupta, Haryana 01/53/8/54278/AM 21/S-112/IC [052100850470AM 21]	07.10.20	26631 Kgs Zinc Ash	262019 00	13441 83	AU	Comments sought from MoEF (HSMD) on 09.06.2021 as per M/o Mines OM No. 6/16/2020-M.V. Reminders sent to MoEF (HSMD) vide emails dated 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021. The Committee decided to send a reminder to the firm.
232.	JL Global Ventures, Gurgaon, Haryana 01/53/8/54292/AM 21/J-13/IC [052100850474AM 21]	09.10.20	(1) 250 Ton SBR Granules 1-4mm (2) 450 Ton SBR Granules 0.8- 2.5mm	400400 000 400400 000	76.7	Trading	Comments sought from MOEF&CC (HSMD) & DPIIT on 12.10.2020. DPIIT vide OM dated 23.10.2020 informed that it is not concerned with the matter. Reminders sent to MoEF&CC (HSMD) vide emails dated 30.12.2020, 02.06.2021, 09.09.2021 and 23.09.2021. MoEF&CC (HSMD) vide email dated 15.12.2021 has informed the following:



							“The matter has been discussed in the 70th TRC meeting held on 17th November, 2021 and the minutes of the meeting are under submission for the approval of the competent authority.”
233.	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M-48/IC [032100850410AM 20]	23.10.19	5000 Kgs Niobium Scrap	811292 00	72.1	AU	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020.DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on 03.11.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 30.12.2020, 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021. The Committee decided to send a reminder to the firm.
234.	Paninian India Pvt Ltd., Hyderabad 01/53/8/E/ AM20/P-56/IC [092100850087AM 20]	21.01.20	1.500 Kgs Ti-64 Metal Powder	810820 0030	.02	AU	The firm has been advised on 06.11.2020 to apply online to MoEF&CC (HSMD) for their comments, as per suggestion of MoEF&CC (HSMD). Reminder issued to the firm vide DL dated 23.09.2021. The Committee decided to send a reminder to the firm.
235.	OBJECTIFY TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY 00042331AM22	17.5.21	1000 Kgs TITANIUM POWDER (TITANIUM Ti 64)	810830 00	16745 000	AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 24.06.2021. DL issued to the firm on 19.08.2021. The Committee decided to send a reminder to the firm.
236.	ALL INDIA METAL	22.4.21	100 Kgs	810830 00	10000 00	AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 04.07.2021.DL issued to the firm on

	CORPORATION HQRXIMLAPPLY 00024796AM22		TITANIUM POWDER				19.08.2021. Reminder sent to firm on 18.09.2021. The Committee decided to send a reminder to the firm.
237.	MERIL HEALTHCARE PRIVATE LIMITED HQRXIMLAPPLY 00046603AM22	20.5.21	950 kgs Titanium Powder 90 to 500 Microns	810820 00		AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 07.07.2021. DL issued to the firm on 19.08.2021. The firm has informed that they have submitted application to MoEF (HSMD) on 25.08.2021.
238.	MERIL HEALTHCARE PRIVATE LIMITED HQRXIMLAPPLY 00031660AM22	01.05.21	950 Kgs Titanium Powder 90 to 500 Microns	810820 00	1,08,4 0,524. 00	AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 07.07.2021. The firm vide email dated 11.11.2021 has informed that they have applied directly with MoEF(HSMD).
239.	TWINBIRD CO HQRXIMLAPPLY 00207333AM22	25.10.21	6 Kgs TITANIUM POWDER	810820 00	1,04,4 66.0	R&D	Comments sought from MoEF (HSMD) on 01.12.2021.
240.	BIO PETRO CLEAN INDIA PRIVATE LIMITED 052100850861AM 21	18.3.21	500 Ltrs Wastewater Sample for Analysis (Non Hazardous Process Water Sample For Lab Study)	382549 00	18750	AU	Comments sought from MoEF (HSMD) on 01.07.2021. MoEF (HSMD) vide email dated 13.07.2021 has sought some information from the firm. MoEF (HSMD) vide email dated 21.09.2021 has informed that the firm needs to directly apply online for further action. DL issued to the firm on 21.09.2021.



							The Committee decided to send a reminder to the firm.
241.	SHREEVARI ENERGY SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY 00045867AM22	19.5.21	19764 kgs. U, I or H sections, not further worked than hot-rolled, hot-drawn or extruded of a height of 80 mm o	740400 21	13739 44	AU	Comments sought from MoEF (HSMD) vide email dated 24.08.2021 as per M/o Mines OM dated 23.08.2021. Reminder sent to MoEF (HSMD) on 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021. The Committee decided to send a reminder to the firm.
242.	RHMB INDIA PRIVATE LIMITED HQRXIMLAPPLY 00149941AM22	29.7.21	6000 MT Mill Scale	261900 90	15000 000		Comments sought from M/o Mines on 04.8.2021. Comments sought from MoEF (HSMD) on 20.09.2021 as per M/o Mines OM dated 20.09.2021. MoEF (HSMD) vide email dated 21.09.2021.has requested the firm to directly apply online. DL issued to the firm on 21.09.2021. The Committee decided to send a reminder to the firm.
243.	EMMANUEL HOSPITAL ASSOCIATION, NEW DELHI HQRXIMLAPPLY 00163916AM22	16.8.21	315 Nos Wheel Chairs, Pediatric Wheel Chairs for invalid, Walkers, Canes, Pair of crutches (old and	871310 10, 902190 90	24750 0	Charity	Comments sought from DHI, MoEF (HSMD) and M/o Health & Family Welfare on 18.08.2021. DHI vide letter dated 26.08.2021 informed that they are not concerned with the matter. Reminder sent to MoEF (HSMD) and M/o Health & Family Welfare

			used)				vide email dated 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021. The Committee decided to send a reminder to the firm.
244.	JINDAL STEEL & POWER LIMITED, HISAR HARYANA HQRXIMLAPPLY 00223621AM22	23.10.21	24000 MT Mill Scale	261900 90	13500 0000	AU	Comments received from MoEF&CC vide letter dated 09.09.2021 Comments sought from M/o Mines on 25.10.2021. M/o Mines vide OM dated 11.11.2021 has sought some information from the firm. Comments sought from M/o Steel on 16.12.2021.

Part 28	MoEF&CC (HSMD) & DPIIT						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
245.	N.B.RUBBER PRIVATE LIMITED HQRXIMLAPPLY 00104186AM22	01.06.21	2000 MT USED TYRES	400400 00	2,00,0 0,000. 00	AU	Comments sought from MoEF HSMD) on 17.06.2021. Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 05.07.2021 has sought some information / documents from the firm. Reminder sent to firm vide email dated 02.08.2021. Reply from firm referred to DPIIT vide email dated 03.08.2021. DPIIT vide OM dated 10.08.2021 has sought some information /

							documents from the firm. Reminder issued to the firm vide DL dated 23.09.2021. Firm responded on 13.10.2021. They have informed that they have applied for NOC from MoEF&CC and it is currently under process.
246.	U V RUBBER INDUSTRIES HQRXIMLAPPLY 00124154AM22	22.6.21	20000 MT USED RUBBER TRYE SCRAP/ TUBES SCRAP	400400 00	45000 000	AU	Comments sought from MoEF (HSMD) on 30.06.2021. Comments sought from DPIIT on 30.06.2021. DPIIT vide OM dated 16.07.2021 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 02.08.2021. DPIIT vide OM dated 05.08.2021 has sought some documents from the firm. Reply from firm referred to DPIIT vide OM dated 05.08.2021. DPIIT vide OM dated 16.08.2021 has requested the firm to furnish copy of NOC from MoEF&CC for import of Tyres Scrap/Tubes Scrap. Reminders issued to the firm vide DL dated 23.09.2021 and 23.10.2021. The Committee decided to send a reminder to the firm.
247.	SWAMI SAMARTH ENTERPRISES, MAHARASHTRA HQRXIMLAPPLY	17.9.2021	1000 MT Auto Dry Scrap Battery	854810 20	18850 000	AU	Comments sought from DPIIT on 01.10.2021. Reminder sent to DPIIT on 15.12.2021. Comments sought from MoEF&CC (HSMD) on 01.10.2021.

	00197995AM22						Reminder sent to MoEF (HSMD) on 15.12.2021.
248.	PONDY OXIDES AND CHEMICALS LIMITED, ANDHRA PRADESH 042100850646AM 21	16.3.21	1000 MT Lead Covered copper cable as per ISRI code word "RELAY". (Lead Scrap RELAY)	780200 20	27712 5000	AU	Recommended by MoEF (HSMD) vide letter dated 08.09.2021. Recommended by DPIIT vide OM dated 07.12.2021 for import of 1000 MT of Lead Scrap as per ISRI "Relay". The Committee decided to Approve the case for import of 1000 MT of Lead Scrap as per ISRI "Relay" subject to conditions mentioned in the MoEF (HSMD) letter dated 08.09.2021 and DPIIT OM dated 07.12.2021.
249.	SAI CRUMB RUBBER, TELANGANA HQRXIMLAPPLY 00211069AM22	13.10.21	7750 MT OLD & USED RUBBER TYPRES SCRAP	400400 00	2,34,6 7,000. 00	AU	Comments received from MoEF& CC (HSMD) vide letter dated 05.10.2021. Comments received from DPIIT vide OM dated 28.10.2021 for import of 7750 MT of Old and Used Rubber Tyres scrap (Multiple Cuts/ Shredded/ Single Cut). The Committee decided to direct concerned RA to physically verify the factory premises of the firm.
250.	JAYACHANDRA N ALLOYS PRIVATE LIMITED,	23.10.21	6000 MT Lead Scrap as per ISRI Rains	854810 20	54504 0000	AU	Recommended by DPIIT vide OM dated 24.11.2021 for import of 6000 MT of Lead Scrap as per ISRI "Rains" Recommended by MoEF&CC (HSMD) vide letter dated 07.10.2021.

From



	COIMBATORE HQRXIMLAPPLY 00223804AM22						For Ex post Facto Approval.
251.	DEEDS OIL PRIVATE LIMITED, NASHIK, MAHARASHTRA HQRXIMLAPPLY 00227212AM22	27.10.21	2000 MT SCRAP TYRE & INNER TUBE	400400 00	83270 00	AU	Comments sought from MoEF(HSMD) on 27.10.2021 MoEF&CC (HSMD) vide letter dated 02.11.2021 has sought some information/ documents from the firm. Reminder sent to the firm on 15.12.2021.
							Comments sought from DPIIT on 27.10.2021 DPIIT vide OM dated 01.11.2021 has sought some information / documents from the firm. Reminder sent to the firm on 01.12.2021. The Committee decided to send a reminder to the firm.
252.	AARADHYA ECO GREEN INDUSTRIES LLP, MUMBAI HQRXIMLAPPLY 00238356AM22	1.11.21	4660 MT Used Rubber Tyres Scrap/ Tubes Scrap (Multiple cuts/ Shredded/ single cut)	400400 00	55920 000	AU	Recommended by MoEF&CC (HSMD) vide letter dated 05.10.2021. Recommended by DPIIT vide OM dated 06.12.2021 for import of 4511 MT of “Used Rubber Tyres Scrap/ Tubes Scrap (Multiple cuts/ Shredded/ single cut)”. The Committee decided to Approve the case for import of 4511 MT of “Used Rubber Tyres Scrap/ Tubes Scrap (Multiple cuts/ Shredded/ single cut)” subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 05.10.2021 and DPIIT OM dated 06.12.2021.

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253.	GAYATHREE INDUSTRIES HQRXIMLAPPLY 00249378AM22	11.11.21	3720 MT Used Tyre Scrap	400400 00	28160 400	AU	Recommended by MoEF&CC (HSMD) vide letter dated 04.10.2021. Comments sought from DPIIT on 12.11.2021. DPIIT vide OM dated 22.11.2021 has sought some information/documents from the firm. Reply from firm referred to DPIIT on 16.12.2021.
254.	KRISHNA EXPORTS HQRXIMLAPPLY 00249273AM22	09.11.21	2920.0 MT OLD AND USED TYRES SCRAP IN PRESSED BALED/ ONE CUT/ MULTICUT/SHRED DED FORM	400400 00	2,21,0 4,400. 0	AU	Recommended by MoEF&CC (HSMD) vide letter dated 07.10.2021. Comments sought from DPIIT on 12.11.2021 DPIIT vide OM dated 22.11.2021 has sought some information/documents from the firm. The firm replied vide email dated 29.11.2021. DPIIT vide OM dated 06.12.2021 has requested the firm to submit valid CTO from SPCB. The Committee decided to send a reminder to the firm.
255.	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED HQRXIMLAPPLY 00251233AM22	13.11.21	3000 MTs LEAD SCRAP ISRI CODE RAILS (BATTERY PLATE	854810 10	31,26, 75,00 0.0	AU	Recommended by MoEF&CC (HSMD) vide letter dated 14.06.2021. Recommended by DPIIT vide OM dated 18.11.2021 for import of 3000 MT of Lead Scrap as per ISRI "Rails". For Ex post Facto Approval.
256.	KOLEY ENTERPRISES PRIVATE LIMITED, NAVI	8.11.2021	5000 MT Crumb Rubber 30 Mesh	400400 00	60440 000	AU	Comments sought from MoEF (HSMD) on 30.11.2021. MoEF&CC (HSMD) vide email dated 15.12.2021 informed that they are not concerned with the matter.



	MUMBAI HQRXIMLAPPLY 00266263AM22						Comments sought from DPIIT on 30.11.2021. DPIIT vide OM dated 08.12.2021 has sought some information from the firm. The Committee decided to send a reminder to the firm.
257.	CLASSIC RUBBER, GUJARAT HQRXIMLAPPLY 00267717AM22	27.11.20 21	9000 MT USED RUBBER TYRES SCRAP / TUBES SCRAP	400400 00	10800 0000	AU	Comments sought from MoEF(HSMD) on 30.11.2021 Comments sought from DPIIT on 30.11.2021. DPIIT vide OM dated 06.12.2021 has sought some information/documents from the firm. The Committee decided to send a reminder to the firm.
Part 29	DPIIT						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
258.	RAJ METAL INDUSTRIES HQRXIMLAPPLY 00008736AM22	09.04.21	400 MT LEAD SCRAP (ISRI CODE RELAY)	854810 10	66240 000	AU	Recommended by MoEF (HSMD) vide letter dated 18.02.2021. Comments sought from DPIIT on 09.06.2021. Reminders sent to DPIIT vide emails dated 30.06.2021, 02.08.2021, 31.08.2021, 23.09.2021 and 30.09.2021. DPIIT vide email dated 03.11.2021 has sought some information/ documents from the firm. The firm replied directly to DPIIT vide email dated 10.11.2021. The Committee decided to send a reminder to DPIIT.

From

259.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY 00115953AM22	16.6.21	59 Kgs Silver Paste	710692 90	21,52, 985.0 0	AU	Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 22.06.2021 has sought some documents from the firm. Reply from firm referred to DPIIT vide email dated 30.06.2021. DPIIT vide OM dated 08.07.2021 has sought a complete set of the application. Complete application along with documents submitted by the firm referred to DPIIT again vide email dated 22.07.2021. DPIIT vide OM dated 03.08.2021 has sought some information from the firm. DL issued to the firm on 19.08.2021. Firm replied directly to DPIIT vide email dated 28.08.2021. DPIIT vide OM dated 20.09.2021 has sought some documents from the firm. Reply from firm referred to DPIIT vide email dated 13.12.2021. DPIIT informed the Committee in its meeting No. 08/AM22 that the case is under examination with them.
260.	EATON POWER QUALITY PRIVATE LIMITED HQRXIMLAPPLY 00010096AM22	06.4.21	2 Kgs Sheets, plates, strips, tubes and pipes	710692 10	24571 7	AU	Comments sought from DPIIT on 02.07.2021. The firm vide email dated 03.08.2021 has been requested to clarify the reason for submission of three separate applications for the same product and same quantity. Reminders sent to the firm on 14.10.2021, 14.11.2021 and 14.12.2021. The Committee decided to Reject the case due to no reply from the firm.

261.	EATON POWER QUALITY PRIVATE LIMITED HQRXIMLAPPLY 00010094AM22	07.4.21	2 Kgs Sheets, plates, strips, tubes and pipes	710692 10	24571 7	AU	Comments sought from DPIIT on 02.07.2021. The firm vide email dated 03.08.2021 has been requested to clarify the reason for submission of three separate applications for the same product and same quantity. Reminders sent to the firm on 14.10.2021, 14.11.2021 and 14.12.2021. The Committee decided to Reject the case due to no reply from the firm.
262.	EATON POWER QUALITY PRIVATE LIMITED HQRXIMLAPPLY 00010093AM22	05.4.21	2 Kgs Sheets, plates, strips, tubes and pipes	710692 10	24571 7	AU	Comments sought from DPIIT on 06.07.2021. The firm vide email dated 03.08.2021 has been requested to clarify the reason for submission of three separate applications for the same product and same quantity. Reminders sent to the firm on 14.10.2021, 14.11.2021 and 14.12.2021. The Committee decided to Reject the case due to no reply from the firm.
263.	TRIRUBBER INDIA INC, KHARAGPUR,W B HQRXIMLAPPLY 00152575AM22	30.7.21	2500 MT Waste Rubber Tyres Scrap/ Tubes Scrap	400400 00	30000 000	AU	Comments received from MoEF (HSMD) vide letter dated 04.05.2020. Comments sought from DPIIT on 05.08.2021. DPIIT vide OM dated 11.08.2021 has sought some information / documents from the firm. DL issued to the firm on 19.08.2021. Reply from firm referred to DPIIT vide email dated 01.09.2021. DPIIT vide OM dated 22.09.2021 has informed that the NOC issued by MoEF&CC is not valid now and the firm may be requested to submit a valid NOC from MoEF&CC. Reminder sent to the firm on 16.11.2021.

							The Committee decided to send a reminder to the firm.
264.	POCL ENTERPRISES LIMITED, CHENNAI HQRXIMLAPPLY 00153954AM22	03.8.21	2000000 kgs. Battery scrap	854810 10	20829 2500	AU	Recommended by MoEF (HSMD) vide letter dated 17.02.2021. Recommended by DPIIT vide OM dated 07.12.2021 for import of 1116.46 MT of Lead Battery Plates as per ISRI "RAILS". The Committee decided to Approve the case for import of 1116.46 MT of Lead Battery Plates as per ISRI "RAILS" subject to conditions mentioned in the MoEF (HSMD) letter dated 17.02.2021 and DPIIT OM dated 07.12.2021.
265.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY 00166396AM22	19.8.21	161 Kgs silver paste	710692 90	10571 128	AU	Comments sought from DPIIT on 08.09.2021. DPIIT vide OM dated 24.09.2021 has sought some information/documents from the firm. DL issued to the firm on 24.09.2021. Reply from the firm referred to DPIIT on 05.10.2021. DPIIT vide OM dated 02.11.2021 has sought some information/documents from the firm. Reply from the firm referred to DPIIT vide email dated 13.12.2021. DPIIT informed the Committee in its meeting No. 08/AM22 that the case is under examination with them.
266.	JUPITER INTERNATIONAL LIMITED, KOLKATA HQRXIMLAPPLY	22.11.20 21	1956 kgs. Silver Conductor Paste Rear Side	710692 90	65541 879	AU	Comments sought from DPIIT on 23.11.2021. DPIIT vide OM dated 02.12.2021 has sought some information / documents from the firm. The reply from firm referred to DPIIT vide email dated 10.12.2021.



DPIIT informed the Committee in its meeting No. 08/AM22 that the case is under examination with them.

Part 30	Miscellaneous						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
267.	Space Applications Centre - ISRO/DOS Ahmedabad HQRXIMLAPPLY 00276974AM22		1,165.42 gms 193835 - Premabraze 127 VTG Wire .030 Dia X Spool(Au35-Cu62-Ni3 wire 0.762mm dia), etc	710813 00 710692 90	24,52, 293.6 2	AU	For Ex post Factor Approval
268.	B.R. STEEL INDUSTRIES HQRXIMLAPPLY 00185499AM22	15.9.2021	54 MT Perlite	253010 20	61496 8.2	SELF USE	M/o Mines vide OM dated 08.11.2021 has informed that the import of the item is free therefore they have no comments to offer in the matter. They have requested that decision in the matter be taken as per FTP. The Committee decided to Close the case.
269.	Baskaran, Shevapat, Salem 01/53/8/54045/AM 21/B-39/IC [042100850569AM 21]	26.08.20	14 Kgs. Semi Finished Products in Silver Wire Round.	710600 00	75501 2	AU	Comments sought from MeitY and DPIIT on 28.08.2020. DPIIT vide OM No. P-47012/81/2020-TSW dated 15.09.2020 stated that DPIIT is not concerned in the matter. MeitY vide email dated 16.10.2020 stated that the matter does not pertain to them. The firm has been requested on 05.11.2020 to provide the purpose of import and the description of items to be imported. Reminders sent to firm on 29.12.2020, 30.06.2021, 22.09.2021 and

From

							22.10.2021.
270.	Vibhor Wase, Maharashtra 01/53/8/54833/AM 21/V-46/IC [032100850473AM 21]	22.01.21	3 Vls Frozen semen, other than bovine	051199 91	300.0 0	AU	Comments sought from D/o AH&D on 28.01.2021. DAHD vide email dated 24.05.2021 informed that they have no comments to offer as the product (Frozen Semen) is related to humans which does not come under the purview of the Department. Comments sought from D/o Health Research and ICMR on 03.08.2021. Reminder sent on 22.09.2021.
271.	Rafael C/O Aero India 2021., Karnataka 01/53/8/54830/AM 21/R-39/IC [072100850292AM 21]	21.01.21	54 Nos BEAM + 2.5 1m empty cabinet 2 Nos 85` Plasma Screen LG (PART No 809KCWCLF449 & 807KCMRK1683) 6 Nos Beam + 0.75 1m empty cabinet 244 Nos Beam 2.5mm Panels 2 Nos 80` Plasma Screen amsun (PART No 30 Nos 0.5m Power Cable 30 Nos 0.5m Data Cable 16 Nos rj 45 cable 1m 10 Nos pain power cable 6 Nos rj 45 cable 10m	940389 00 852872 15 940389 00 732690 99 852872 15 854442 99 854442 99 854442 99 854442 99 854442 99 902300	73245 75.00	AU	Comments sought from DDP & MOD on 28.01.2021. DDP vide email dated 04.02.2021 informed that items are not covered in DDP's restricted items list, therefore NIL comments are offered in the instant case. The Committee decided to seek clarification from the firm regarding the import item for which application is made. Clarification sought from the firm vide email dated 11.06.2021. Reminders issued to the firm on 22.09.2021 and 22.10.2021.



3 Nos Nova600	90
(PART No	852872
600144236/5/4)	15
2 Nos 75' Plasma	852872
Screen amsung	11
(PART No	852872
S0BGZ3SGK801047F	12
2	854442
&CBGZ3FGK801044	99
N)	854442
2 Nos 32' PLASMA	99
Screen amsung	854442
(PART No S6777863	99
& 6781167)	854442
2 Nos 50' Plasma	99
Screen amsung	854442
(PART No	99
2B7V35BM304286A	853110
&304288Y)	90
13 Nos hdmi to hdmi	851762
cable	90
3 Nos dvi to dvi cable	851829
6 Nos power cable	00
2 Nos power extended	854442
cable	99
3 Nos Vga Cable	820600
1 Nos Rg blink	90
(PART No	854442
14423231313)	99
1 Nos router tp link	853690

Fours

			(PART No 2173190001498) 1 Nos sound bar (PART No Sbv175150420182449) 2 Nos Mini pl cable 1 Nos toolbox 6 Nos hdmi to dvi cable 6 Nos power supplier 1 Nos Fujitsu PC (PART No B17O900052) 2 Nos Key board 8 Nos Plasma bracket	90 847130 90 847160 40 830250 00			
272.	Whiteback Aviation, New Delhi 01/53/8/E/AM20/ W-9/IC [052100850417AM 20]	05.11.19	1 No. Kit Assembly, Rocket, In-Line, BRS601, REV.B for S/N 19582	880400 00	13158 5.20	Trading	Recommended by DRDO vide e-mail dated 21.11.19. DRDO advised to obtain the views of DDP also. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly as the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments sought from Air HQrs on 22.12.2020. Reminders sent on 04.08.2021 and 22.09.2021.
273.	RUCHIRA PAPERS LIMITED	04.5.21	42 Nos CLEANER NUT	105990 0	19190	AU	Comments sought from DAHD on 30.06.2021. DAHD vide email dated 30.06.2021 has informed that the case is not dealt with DAHD.

	HQRXIMLAPPLY 00032217AM22		(FOR PAPER MAKING MACHINE)				The firm vide email dated 03.08.2021 has been requested to furnish the correct ITC HS Code for the item to be imported. Reminders sent to the firm on 19.08.2021 and 18.09.2021. The Committee decided to Reject the case due to no reply from the firm.
274.	CONMECHAUTO CONSULTANTS INDIA PRIVATE LIMITED HQRXIMLAPPLY 00111032AM22	09.6.21	30 Nos MS Coupling, Torin (components of power tiller)	843280 90	14092 7.000	AU	Comments sought from DHI on 15.6.2021. DHI vide UO Note dated 23.06.2021 has informed that the matter does not pertain to DHI. It may pertain to D/o Agriculture and Cooperation. Accordingly, the Committee decided to seek comments from D/o A,C&FW. Comments sought from D/o A,C&FW on 30.06.2021. D/o A,C&FW vide OM dated 04.08.2021 has informed that the item "MS Coupling Torin" is not related to Power Tiller. Accordingly, this Department has no comments to offer. The Committee decided to seek clarification from the firm regarding details of the import item and its usage. DL issued to the firm on 22.09.2021. Reminder sent to the firm on 22.10.2021. The Committee decided to send a reminder to the firm.
275.	Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/AM 21/E-5/IC	16.04.20	4 Nos. Vehicle Mounted EC-SVJEE-1100	852550 40	45087 000	Trading	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable Jammer model in prescribed 101alvaniz.
276.	BHARAT SECURE AERO	29.4.21	10 Nos Communication	852550 40	37037	R&D	Comments sought from Cabinet Secretariat by Post on 09.08.2021. Reminder sent on 01.12.2021.

	SOLUTION PRIVATE LIMITED HQRXIMLAPPLY 00029561AM22		jamming equipment				
277.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY 00028460AM22	29.4.21	10 Nos Other Aerials or Antenna:----For communication jamming equipment	852910 21	37230	R&D	Comments sought from Cabinet Secretariat by Post on 23.06.2021. Reminder sent on 01.12.2021.
278.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY 00019185AM22	15.04.21	18 Nos Communication jamming equipment	852550 40	67847		The firm has been requested to submit supporting documents along with application through email on 22.6.2021, 5.7.2021, 13.7.2021 and 19.7.2021.
279.	CEE KAY INTERNATIONA L, DELHI HQRXIMLAPPLY 00258559AM22	19.11.20 21	480 MT GLUTINOUS RICE and JASMINE RICE	100630 90	50769 600	Trading	The Committee decided to examine the case on file.
280.	RPC FOODS PRIVATE LIMITED, DELHI HQRXIMLAPPLY	19.11.20 21	625 MT SUSHI RICE, GLUTINOUS US RICE, JASMINE	100630 90, 100630 10	74497 500	Trading	The Committee decided to examine the case on file.



	00258524AM22		RICE etc.				
281.	VEDANTA LIMITED HQRXIMLAPPLY 00119116AM22	21.06.21	Gold (25 KGS) & Silver (300 KGS)	710812 00 710691 00	13270 0000	Others	The Committee decided that the firm be asked to submit the following documents: (i) NABL Certificate (ii) BIS Certificate (iii) Consent to Operate from SPCB (iv) Utilization Details of previous import license duly certified by Customs Authority, if any. The firm was requested to furnish the above documents vide email dated 16.08.2021. DL issued to the firm on 19.08.2021. Reminder sent to the firm on 18.09.2021. The Committee decided to send a reminder to the firm.
282.	LALITHAA JEWELLERY MART PRIVATE LIMITED HQRXIMLAPPLY 00223759AM22	19.11.21	20 MT GOLD (DORE) BARS	710812 00	84000 00000 0	AU	The Committee examined the documents submitted by the firm and decided to call for the following documents: (i) Utilization details of previous license issued to the firm. (ii) Valid CTO beyond 30.11.2021. DL issued to the firm on 30.11.2021. Reminder sent to the firm on 15.12.2021.
283.	MD OVERSEAS PRIVATE LIMITED HQRXIMLAPPLY 00274238AM22	03.12.21	20000 Kgs RAW GOLD (DORE) BARS PURITY UPTO 95%	710812 00	10000 00000 00	AU	The Committee observed that the firm has substantial unutilised quantity in the previous license. The firm is requested to approach after utilization of earlier license.

Firm

284.	NARRONDASS MANORDASS HQRXIMLAPPLY 00276386AM22	04.12.21	10 MT GOLD (DORE) BARS PURITY : UPTO 95%	710812 00	55000 00000 0	AU	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95 percent purity) based upon utilization of previous license.
285.	KHANDWALA FINSTOCK PVT LTD HQRXIMLAPPLY 00276826AM22	04.12.21	10 MT GOLD (DORE) BARS UPTO 95% PURITY	710812 00	53500 00000 0	AU	The Committee examined the documents submitted by the firm and decided to call for the following documents: (i) Utilization details of previous license issued to the firm. (ii) Valid BIS certificate.
286.	OPUS REFINERY PRIVATE LIMITED, RAIGAD, MAHARASHTRA HQRXIMLAPPLY 00280546AM22	08.12.21	10 MT GOLD (DORE) BARS UPTO 95% PURITY	710812 00	55500 00000 0	AU	The Committee decided that the firm be asked to submit the following documents: (i) NABL Certificate (ii) BIS Certificate (iii) Utilization Details of previous import license duly certified by Customs Authority, if any.
287.	SOVEREIGN METALS LIMITED HQRXIMLAPPLY 00279051AM22	08.12.21	10 MT GOLD (DORE) BARS PURITY : UPTO 95%	710812 00	56000 00000 0	AU	The Committee examined the documents submitted by the firm and decided to call for Valid BIS certificate from the firm.

5. The meeting ended with vote of thanks to the chair.

For

